

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/11036/2024	BINAYA KUMAR NAIK VS SANJAY KUMAR NAIK	EKTA AGARWAL VS	// ()
2	D-BLAPL/7439/2024	SAMEER GOUDA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	MAHILA (BERHAMPUR) /32 /2023 () //
3	D-BLAPL/7441/2024	DINABANDHU NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KARANJIA /62 /2018 () //
4	D-BLAPL/7443/2024	MANA BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /33 /2022 () //
5	D-BLAPL/7446/2024	BRUKODAR TANDIA @ BRUKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHUBANESWAR G.R.P.S. /26 /2024 () //
6	D-BLAPL/7447/2024	HANUMANT SINGH @ HANUMAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANDOMUNDA /5 /2024 () //
7	D-BLAPL/7448/2024	KAILASH CHANDRA KHATUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /5 /2021 () //
8	D-BLAPL/7449/2024	KAILASH BINDHANI @ KAILASH BISANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /23 /2024 () //
9	D-BLAPL/7452/2024	BIRAJ DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /159 /2022 () //
10	D-BLAPL/7453/2024	SUBHRANSHU SEKHAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /59 /2024 () //
11	D-BLAPL/7454/2024	PARIKSHITA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /3 /2024 () //

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12	D-BLAPL/7455/2024	KESHAB GOUDA @ PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /244 /2016 () //
13	D-BLAPL/7456/2024	KHAKAN HANSDA @ KHAKAN KUMAR HANSDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SULIAPADA /137 /2023 () //
14	D-BLAPL/7459/2024	PRAMOD PADHIARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /255 /2023 () //
15	D-BLAPL/7463/2024	KESHABA MAHANANDA VS STATE OF ODISHA	SARBESWAR SAHOO VS	SAINTALA /177 /2023 () //
16	D-BLAPL/7465/2024	GHASIRAM KHINBOR VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /176 /2022 () //
17	D-BLAPL/7467/2024	PRAMILA PRADHAN VS STATE OF ODISHA	SATYARANJAN SATPATHY VS	NIHALPRASAD /64 /2023 () //
18	D-BLAPL/7473/2024	JIHOYA @ JHASHAYA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /202 /2023 () //
19	D-BLAPL/7474/2024	PRASANTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /78 /2023 () //
20	D-BLAPL/7475/2024	PRASANTA NAIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /158 /2023 () //
21	D-BLAPL/7476/2024	PRASANTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /84 /2023 () //
22	D-BLAPL/7477/2024	PRASANTA NAIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /84 /2023 () //
23	D-BLAPL/7478/2024	PRASANTA PATRA	KEDAR CHANDRA SARANGI	FATEGARH /158 /2023

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		VS	VS	()
24	D-BLAPL/7480/2024	STATE OF ODISHA PRASANTA NAIK	KEDAR CHANDRA SARANGI	// FATEGARH /78 /2023
		VS	VS	()
25	D-BLAPL/7484/2024	STATE OF ODISHA JAGAI MUNDA	BIRAJA PRASANNA DAS	// KOIDA /63 /2017
		VS	VS	()
26	D-BLAPL/7486/2024	STATE OF ODISHA AKHAYA KANHAR	BHABANI PRASAD PRADHAN	// / /0
		VS	VS	()
27	D-BLAPL/7487/2024	STATE OF ODISHA DINESH KUMAR SAMANTARAY @ RAHUL SAMANTARAY	BIREN SANKAR TRIPATHY	// HANDAPA /134 /2023
		VS	VS	()
28	D-BLAPL/7488/2024	STATE OF ODISHA S. BABAJI	BIBHU PRASAD DAS	// GOPALPUR /465 /2023
		VS	VS	()
29	D-BLAPL/7491/2024	STATE OF ODISHA GANESWAR DAS	RAMESH CHANDRA MAHARANA	// CHOUDWAR /263 /2023
		VS	VS	()
30	D-BLAPL/7492/2024	STATE OF ODISHA AMAR MAJHI	BISWAJIT RANJAN TRIPATHY	// MOHANA /31 /2024
		VS	VS	()
31	D-BLAPL/7493/2024	STATE OF ODISHA ANIL MALLIK	TAPAS KUMAR ACHARYA	// DIGAPAHANDI /278 /2020
		VS	VS	()
32	D-BLAPL/7494/2024	STATE OF ODISHA DEEPAK SAHOO	ARIJEET MISHRA	// BAIDESWAR /167 /2022
		VS	VS	()
33	D-BLAPL/7498/2024	STATE OF ODISHA BHASKAR TAKRI	ARIJEET MISHRA	// BORIGUMMA /216 /2022
		VS	VS	()
34	D-BLAPL/7500/2024	STATE OF ODISHA DAMODAR PRADHAN	ALOK KUMAR PANDA	// BERHAMPUR SADAR /459 /2023
		VS	VS	()

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35	D-BLAPL/7502/2024	STATE OF ODISHA NARAYAN HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE SADAR /64 /2024 ()
36	D-BLAPL/7503/2024	STATE OF ODISHA PRADOSH KUMAR BISWAL @ CHIKU VS	SATYABRATA MOHANTY (1) VS	// KHANTAPADA /36 /2024 ()
37	D-BLAPL/7505/2024	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	SAMARESH PATNAIK VS	// KHAMAR /169 /2022 ()
38	D-BLAPL/7507/2024	STATE OF ODISHA PADMALOCHAN DIGAL VS	S.S.RAY (2) VS	// BOLANGIR TOWN /118 /2024 ()
39	D-BLAPL/7508/2024	STATE OF ODISHA SUBAL DIGAL @ SUBALA VS	S.S.RAY (2) VS	// BOLANGIR TOWN /118 /2024 ()
40	D-BLAPL/7511/2024	STATE OF ODISHA SIBASANKAR GOUDA VS	SOUBHAGYA KUMAR DASH VS	// GUDARI /69 /2022 ()
41	D-BLAPL/7512/2024	STATE OF ODISHA GANESH DAS VS	SOUBHAGYA KUMAR DASH VS	// BERHAMPUR SADAR /591 /2023 ()
42	D-BLAPL/7514/2024	STATE OF ODISHA KAIRA LUHA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /920 /2022 ()
43	D-BLAPL/7515/2024	STATE OF ODISHA RATHA @ RATHIA NAIK VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /60 /2024 ()
44	D-BLAPL/7518/2024	STATE OF ODISHA BHAKUA @ MANTU MALLIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /287 /2023 ()
45	D-BLAPL/7521/2024	STATE OF ODISHA BHARAT MAHAKUD VS STATE OF ODISHA	S.S.RAY (2) VS	// BOLANGIR TOWN /118 /2024 () //

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46	D-BLAPL/7527/2024	BIKRAM NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /791 /2023 () //
47	D-BLAPL/7529/2024	GOURANGA BIBHAR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /245 /2023 () //
48	D-BLAPL/7532/2024	MANOJ KUMAR MATTAM VS STATE OF ODISHA	MIHIR KANTA RATH VS	SEMILLIGUDA /80 /2023 () //
49	D-BLAPL/7534/2024	ABHAY KUMAR BHOL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	UDITNAGAR /91 /2024 () //
50	D-BLAPL/7537/2024	MANAGALA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2019 () //
51	D-BLAPL/7538/2024	MITIKA NAHAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	POLASARA PS /107 /2024 () //
52	D-BLAPL/7539/2024	LOKNATH DIGAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	/ /0 () //
53	D-BLAPL/7541/2024	MUNTAJ ALI VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /6 /2024 () //
54	D-BLAPL/7543/2024	MUNA @ MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /200 /2023 () //
55	D-BLAPL/7545/2024	SK. TAISIM @ KUNAL @ KONO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 () //
56	D-BLAPL/7547/2024	JAGABANDHU MAHARANA @ JAGA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SARANAKUL /50 /2019 () //
57	D-BLAPL/7548/2024	SATYABRATA DAS	RAJEET ROY	JALESWAR /24 /2024

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		VS	VS	()
58	D-BLAPL/7550/2024	STATE OF ODISHA SAMANTA DIGAL	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
59	D-BLAPL/7551/2024	STATE OF ODISHA PADMANAVA DEHURY	SURYAKANTA DWIBEDI	// K.NUAGOAN /67 /2023
		VS	VS	()
60	D-BLAPL/7553/2024	STATE OF ODISHA BASANT KUMAR	SAMARENDRA BAHADUR	// / /0
		VS	VS	()
61	D-BLAPL/7559/2024	STATE OF ODISHA SURABHI NAG	PRASHANTA KUMAR NAYAK	// / /0
		VS	VS	()
62	D-BLAPL/7566/2024	STATE OF ODISHA PANDU KUMAR BEHERA	SIDHARTH PRASAD DAS	// BINIKA /288 /2022
		VS	VS	()
63	D-BLAPL/7567/2024	STATE OF ODISHA SUSIL KUMAR MISHRA	PRATYUSHA NAIDU	// ATHAMALLIK /185 /2022
		VS	VS	()
64	D-BLAPL/7573/2024	STATE OF ODISHA GHASI KHEMUNDU	DIPTI RANJAN BHOKTA	// NANDAPUR /25 /2024
		VS	VS	()
65	D-BLAPL/7574/2024	STATE OF ODISHA NIRANJAN SAHOO @ MITU	KULDEEP MOHANTY	// NUAGAON /4 /2024
		VS	VS	()
66	D-BLAPL/7582/2024	STATE OF ODISHA RITESH KUMAR	BISWAJIT RANJAN TRIPATHY	// BOUDH /46 /2024
		VS	VS	()
67	D-BLAPL/7585/2024	STATE OF ODISHA AKHAYA KUMAR JENA	G.P.DUTTA	// SAHADEV KHUNTA /395 /2019
		VS	VS	()
68	D-BLAPL/7587/2024	STATE OF ODISHA VIJAY SINGH @ VIJAY	BISWAJIT RANJAN TRIPATHY	// MOHANA /137 /2020
		VS	VS	()

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69	D-BLAPL/7588/2024	STATE OF ODISHA BIRENDRA OJHA VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /46 /2024 ()
70	D-BLAPL/7589/2024	STATE OF ODISHA AKURA PRADHAN VS	AMITAV TRIPATHY VS	// TARASINGI /223 /2023 ()
71	D-BLAPL/7590/2024	STATE OF ODISHA OM PRAKASH RANA VS	SUSHANTA KUMAR JOSHI VS	// G.R.P.S. (TITILAGARH) /27 /2014 ()
72	D-BLAPL/7593/2024	STATE OF ODISHA OM PRAKASH RANA VS	SUSHANTA KUMAR JOSHI VS	// G.R.P.S. (TITILAGARH) /28 /2014 ()
73	D-BLAPL/7595/2024	STATE OF ODISHA BAPI NAYAK VS	AMITAV TRIPATHY VS	// SAHID NAGAR P.S. /46 /2024 ()
74	D-BLAPL/7596/2024	STATE OF ODISHA OM PRAKASH RANA VS	SUSHANTA KUMAR JOSHI VS	// G.R.P.S. (TITILAGARH) /26 /2014 ()
75	D-BLAPL/7601/2024	STATE OF ODISHA BINOD SINGH @ GABBAR VS	SOUMENDRA PATTANAIAK VS	// BARGAON /40 /2021 ()
76	D-BLAPL/7605/2024	STATE OF ODISHA PABITRA @ PABIT HATI VS	SIDHARTHA DAS VS	// MURIBAHAL /313 /2023 ()
77	D-BLAPL/7609/2024	STATE OF ODISHA UMESH CHANDRA KANHAR VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /93 /2021 ()
78	D-BLAPL/7613/2024	STATE OF ODISHA KANHA @ KRUSHNA CHANDRA BARIK VS	BISHNU PRASAD PRADHAN VS	// AIRPORT /454 /2023 ()
79	D-BLAPL/7620/2024	STATE OF ODISHA MUMTAZ ANSARI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// / /0 () //

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80	D-BLAPL/7622/2024	LABA KHILLA @ LABA KHARA VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /57 /2019 0 //
81	D-BLAPL/7623/2024	DINESH KUMAR VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /122 /2020 0 //
82	D-BLAPL/7631/2024	MITHUN BHOI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LINGARAJ P.S. /285 /2023 0 //
83	D-CMAPL/10997/2024	BHAGIRATHI SWAIN VS STATE OF ODISHA	ADV VS	// 0 //
84	D-CMAPL/11001/2024	SANTANU SAMAL VS STATE OF ODISHA	ADV VS	// 0 //
85	D-CMAPL/11018/2024	MANORANJAN NATH VS MONALIN PANI	ASIT KUMARJENA VS	// 0 //
86	D-CMAPL/11050/2024	ANJANA KATHURIA VS STATE OF ODISHA	ADV VS	// 0 //
87	D-CMAPL/11183/2024	NARAYAN CHNADRA DAS VS BIDYADHAR BEHERA	ADV VS	// 0 //
88	D-CMP/10827/2024	SARBESWAR MOHAPATRA VS RAMA CHANDRA MOHAPATRA	LALATENDU RAY VS	// 0 //
89	D-CMP/10862/2024	MADHUSUDAN BEHERA VS UNION OF INDIA, GANJAM	MAHESWAR MOHANTY VS	// 0 //
90	D-CMP/10867/2024	RANGALATA SAHOO VS LAMBODARA BEHERA	MAHESWAR MOHANTY VS	// 0 //
91	D-CMP/10919/2024	SUBRAT MISHRA	SHAKTI DATTA TRIPATHY	//

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		VS	VS	0
		B.D.A, BBSR		//
92	D-CMP/11041/2024	SUBBRAT KUMAR MOHANTY	BANSHIDHAR BAUG	//
		VS	VS	0
		ATASHI MOHANTY		//
93	D-CMP/11089/2024	MALATI NAYAK	SIDHARTHA MISHRA 1	//
		VS	VS	0
		KABITA BAUG		//
94	D-CMP/11128/2024	ABAKASH BEHERA @ BIHARA	SANDEEP RATH	//
		VS	VS	0
		SUDAM CHARAN JENA		//
95	D-CMP/11217/2024	JATINDRA @ JATINDRANATH SAHU	SATYAJIT MOHAPATRA	//
		VS	VS	0
		NITYANANDA SAHU		//
96	D-CONTC/10835/2024	PRADEEP KUMAR PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
97	D-CONTC/10841/2024	ANANDA NAYAK	ADV.	//
		VS	VS	0
		NIHAR TRIPATHY, MANAGER (CLAIMS), LIFE INSURANCE CORPORATION OF INDIA LTD., BBSR		//
98	D-CONTC/10843/2024	MINATI PRADHAN	ADV.	//
		VS	VS	0
		CHITTARANJAN ROUT, COMMNR. FOR EMPLOYEES COMPENSATION CUM DEPUTY LABOUR COMMISSIONER, NAYAGARH		//
99	D-CONTC/10856/2024	GIRIDHARI SUNDARA	ADV	//
		VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
100	D-CONTC/10857/2024	PRIYAMBADA DASH	ADV.	//
		VS	VS	0
		ARVIND AGRAWAL, I.A.S.		//
101	D-CONTC/10861/2024	SAHAJAHAN MALLIK	ADV	//
		VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
102	D-CONTC/10865/2024	SADASIBA MALLICK	ADV	//
		VS	VS	0

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103	D-CONTC/10894/2024	ANUPAM SAHA, I.A.S SURYAMANI ROUT VS	ADV. VS	// // 0
104	D-CONTC/10902/2024 CONTC/1612/2024	MIHIR KUMAR PANDA, OPS(S) MAMATA MAHANTY VS	ADV. VS	// // 0
105	D-CONTC/10905/2024	ASWATHY S., I.A.S. M/S SATPATHY ASSOCIATES, BARGARH VS	ADV VS	// // 0
106	D-CONTC/10926/2024	SRINIVASAN VARADARAJAN, CHAIRMAN , UNION BANK OF INDIA DEBENDRA KUMAR MISHRA VS	ADV VS	// // 0
107	D-CONTC/10928/2024	SUSHANT KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR, KHORDHA PRAKASH CHANDRA PATRA VS	ADV VS	// // 0
108	D-CONTC/10930/2024	ASWATHY S., I.A.S. JYOTINDRA SINGH DEO VS	ADV VS	// // 0
109	D-CONTC/10933/2024	HEMA KANTA SAY, COLLECTOR CUM CHAIRMAN ZILA PARISAD NUAPADA SWAYAMBAR RANA VS	ADV VS	// // 0
110	D-CONTC/10936/2024	KARUNAKAR BHOI, D.E.O, NUAPADA KARTIK CHANDRA ROUT VS	ADV VS	// // 0
111	D-CONTC/10938/2024	SANATH KUMAR N, I.F.S., DY DIRECTOR NANDANKANAN ZOOLOGICAL PARK, BARANGA BANSHIDHAR DASH VS	ADV VS	// // 0
112	D-CONTC/10939/2024	ASWATHY S, I.A.S. SABITRI PATRA VS	ADV. VS	// // 0
113	D-CONTC/10940/2024	ASWATHY S, I.A.S. NABAKISHORE BISWAL VS	ADV VS	// // 0
		ANU GARG, DEVELOPMENT COMMNR., CUM SECY., W.R DEPT.		//

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114	D-CONTC/10943/2024	PRATAP KUMAR SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/10950/2024	AMARA KUMAR BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/10953/2024	RAMAKANTA PADHAN VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
117	D-CONTC/10956/2024	JASODA GIRI VS AKURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK	ADV. VS	// 0 //
118	D-CONTC/10960/2024	RABINDRA KUMAR JENA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
119	D-CONTC/10961/2024	ANIRUDHA BISWAL VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
120	D-CONTC/10962/2024	LOKANATH BEHERA VS BHAKAT RANJAN MOHANTY, ENGNR., IN CHIEF W.R. DEPT.	ADV VS	// 0 //
121	D-CONTC/10964/2024	PRAVAKAR MAHARANA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/10966/2024	DIBYA SHANKAR GARTIA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
123	D-CONTC/10967/2024	PRAMOD PRASAD SINGH VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
124	D-CONTC/10970/2024	DURGA CHARAN BEHERA VS ASWATHI S.,I.A.S.	ADV VS	// 0 //
125	D-CONTC/10974/2024	BANDANA MAHAR	ADV.	//

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		VS	VS	0
126	D-CONTC/10976/2024	ASWATHI S., I.A.S. KAMESWAR MAHAPATRO	ADV	//
		VS	VS	0
127	D-CONTC/10978/2024	SMRUTI RANJAN PRADHAN, COLLECTOR AND D.M, GAJAPATI KARUNAKAR MOHARANA	ADV.	//
		VS	VS	0
128	D-CONTC/10982/2024	ASWATHI S., I.A.S. BASANTI BEHERA	ADV.	//
		VS	VS	0
129	D-CONTC/10984/2024	ASWATHI S., I.A.S. TRILOCHAN BEHERA	ADV.	//
		VS	VS	0
130	D-CONTC/10988/2024	ASWATHI S., I.A.S. SARAT KUMAR BEHERA	ADV.	//
		VS	VS	0
131	D-CONTC/10991/2024	ASWATHI S., I.A.S. ABHIRAM BEHERA	ADV	//
		VS	VS	0
132	D-CONTC/10993/2024	ASHISH THAKRE, COLLECTOR AND D.M, BALASORE GIRISH TRIPATHY	ADV.	//
		VS	VS	0
133	D-CONTC/10994/2024	DR. ABHAY KUMAR, I.P.S. SATYA SUNDAR SWAIN	ADV	//
		VS	VS	0
134	D-CONTC/11007/2024	SUDHANSU SEKBHAR SAO, TAHASILDAR, GONDIA, DHENKANAL GEETANAJALI PANDA	ADV	//
		VS	VS	0
135	D-CONTC/11008/2024	KIRTI VASAN V. COLLECTOR AND D.M, CUM PRESIDENT, RED CROSS AND ROUTARY SOCIETY, KORAPUT SANJAYA KUMAR MALLIK	ADV.	//
		VS	VS	0
136	D-CONTC/11014/2024	ANU GARG, I.A.S. MAKHAMANI MAJHI	ADV	//
		VS	VS	0

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		ALOK KAR, DIRECTOR(R AND R)AND EX OFFICIO ADDL SECY TO GOVT,WATER RESOURCES, BBSR		//
137	D-CONTC/11021/2024	GEETARANI GHADAI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
138	D-CONTC/11026/2024	SANJEEV KUMAR SAHOO	ADV	//
		VS	VS	0
		BALWANT SINGH, MANAGING DIRECTOR CUM, APPOINTING AUTHORITY		//
139	D-CONTC/11027/2024	BINAMRA PARIDA	ADV	//
		VS	VS	0
		BALWANT SINGH, MANAGING DIRECTOR CUM, APPOINTING AUTHORITY, BBSR KHORDHA		//
140	D-CONTC/11031/2024	KAMAL LOCHAN GIRI	ADV	//
		VS	VS	0
		BALWANT SINGH, MANAGING DIRECTOR CUM, APPOINTING AUTHORITY, BBSR KHORDHA		//
141	D-CONTC/11038/2024	SOUBHAGYA KUMAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
142	D-CONTC/11052/2024	BHIKARI CHARAN PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, I.A.S.		//
143	D-CONTC/11057/2024	SANJUKTA JENA	ADV	//
		VS	VS	0
		CHINMAYEE BISWAL, I.A.S.		//
144	D-CONTC/11059/2024	SURAVI DALEI	ADV	//
		VS	VS	0
		MANAS KUMAR JENA, D.E.O, MALKANGIRI		//
145	D-CONTC/11066/2024	AJAYA KUMAR MOHANTY	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
146	D-CONTC/11071/2024	GAGAN SWAIN	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
147	D-CONTC/11074/2024	ARJUNA PRADHAN	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//

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148	D-CONTC/11076/2024	DILLIP KUMAR SWAIN VS S.AWASTI, I.A.S.	ADV VS	// 0 //
149	D-CONTC/11079/2024	SURATH CHANDRA MALLICK VS SURENDRA KUMAR, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/11083/2024	RAJESH KUMAR PANDA VS ROHIT KUMAR LENKA, I.F.S.	ADV. VS	// 0 //
151	D-CONTC/11084/2024	BUJULI SAHU VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
152	D-CONTC/11088/2024	MINATI SAHU VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/11090/2024	SARAT CHANDRA BHYAN VS DEEPAK BEHERA, OFFICIAL CAPACITY AS, B.M, INDUSIND BANK, BARJARKABATI ROAD CUTTACK	SATRUGHNA DASH (A) VS	// 0 //
154	D-CONTC/11092/2024	MINA PANDA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/11093/2024	SAHADEV MAHANAND VS SAIBANI JAGADALA	TANMAY MISHRA VS	// 0 //
156	D-CONTC/11095/2024	MAHENDRA KUMAR BAG VS SABITA SAHOO, CHILD DEVLOPMENT PROJECT OFFICER, BARGARH	ADV. VS	// 0 //
157	D-CONTC/11099/2024	SWETA DASH VS ANU GARG, I.A.S.	ADV VS	// 0 //
158	D-CONTC/11102/2024	SWARAJYA KESHARI NAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
159	D-CONTC/11112/2024	KALANDI JENA	NIHAL RATH	//

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		VS	VS	0
160	D-CONTC/11117/2024	ARABINDA KUMAR PADHEE, I.A.S. PARBATI SETHY	ADV.	//
		VS	VS	0
161	D-CONTC/11119/2024	SHALINI PANDIT, I.A.S. SABITA RANI SAMAL	ADV	//
		VS	VS	0
162	D-CONTC/11120/2024	ARTATRANA NAYAK, DIRECTOR OF NURSING, BBSR, KHORDHA ANJANA SETHY	ADV.	//
		VS	VS	0
163	D-CONTC/11121/2024	SHALINI PANDIT, I.A.S. RAMA CHANDRA NANDA	ADV	//
		VS	VS	0
164	D-CONTC/11125/2024	MANAS RANJAN TRIPARTHY, O.A.S. SHANKAR DASH	ADV	//
		VS	VS	0
165	D-CONTC/11127/2024	BHAKTA RANJAN MOHANTY, ENGNR., IN CHIEF, W.R. DEPT. KRUSHNA TAKRI	ADV.	//
		VS	VS	0
166	D-CONTC/11131/2024	SHUBHA SARMA, I.A.S. CHAKRADHAR BISWAL	ADV	//
		VS	VS	0
167	D-CONTC/11132/2024	PRATIVA MANJARI DAS, D.E.O, BALASORE DIPTILATA MOHANTY	ADV.	//
		VS	VS	0
168	D-CONTC/11133/2024	SHALINI PANDIT, I.A.S. HAREKRUSHNA PRADHAN	ADV	//
		VS	VS	0
169	D-CONTC/11136/2024	ANKURA BARIK, D.E.O, BHADRAK ANUPAMA PARIDA	ADV.	//
		VS	VS	0
170	D-CONTC/11137/2024	SHALINI PANDIT, I.A.S. PURNA CHANDRA MEHER	ADV	//
		VS	VS	0

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171	D-CONTC/11139/2024	VISHAL KUMAR DEV, I.A.S. GOKUL MAHALING VS	ADV VS	// // 0
172	D-CONTC/11142/2024	VISHAL KUMAR DEV, I.A.S. DR. ARUN KUMAR RATH VS	ADV. VS	// // 0
173	D-CONTC/11144/2024	ARAVIND AGRAWAL, I.A.S. BHUBANESWAR PRADHAN VS	ADV VS	// // 0
174	D-CONTC/11146/2024	VISHAL KUMAR DEV, I.A.S. DR. ARABINDA PRADHAN VS	ADV. VS	// // 0
175	D-CONTC/11147/2024	ARAVIND AGRAWAL, I.A.S. MOTIMALA PATEL VS	ADV VS	// // 0
176	D-CONTC/11151/2024	VISHAL KUMAR DEV, I.A.S. DURGA CHARAN PATEL VS	ADV. VS	// // 0
177	D-CONTC/11152/2024	VISHAL KUMAR DEV, I.A.S. ROHITASWA NAIK VS	ADV VS	// // 0
178	D-CONTC/11153/2024	VISHAL KUMAR DEV, I.A.S. PUTIN KUMAR MEHER VS	ADV VS	// // 0
179	D-CONTC/11154/2024	VISHAL KUMAR DEV, I.A.S. BHESAJ BARIK VS	ADV. VS	// // 0
180	D-CONTC/11155/2024	VISHAL KUMAR DEV, I.A.S. BENUDHAR PATEL VS	ADV. VS	// // 0
181	D-CONTC/11156/2024	VISHAL KUMAR DEV, I.A.S. NABIN KISHORE PATEL VS	ADV VS	// // 0
		VISHAL KUMAR DEV, I.A.S.		//

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182	D-CONTC/11159/2024	RANCHANA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
183	D-CONTC/11160/2024	RAJENDRA CHOUDHURY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
184	D-CONTC/11162/2024	ANADI CHARANA PRUSETH VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
185	D-CONTC/11164/2024	CHANDRAKANTI PANDEY VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
186	D-CONTC/11165/2024	PURNA CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
187	D-CONTC/11166/2024	SUDHOWDHAN SANDHA VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
188	D-CONTC/11167/2024	SURENDRA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
189	D-CONTC/11171/2024	SAUDAMINI MISHRA VS RANJEET DAS, ASSISTANT SETTLEMENT OFFICER, JOBRA, CUTTACK	JYOTSNAMAYEE SAHOO VS	// 0 //
190	D-CONTC/11174/2024	GOURANGA CHARAN MALLICK VS ASWATHY S., I.A.S.	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
191	D-CONTC/11176/2024	KAILASH CHANDRA BISWAL VS SHALINI PANDIT, COMMISSIONER CUM SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
192	D-CONTC/11179/2024	KAMALAKANTA DAS VS BHABANI SHANKAR CHAYANI, I.A.S.	ADV. VS	// 0 //
193	D-CONTC/11181/2024	BIJAYA KETAN SWAIN	ADV.	//

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		VS	VS	0
194	D-CONTC/11187/2024	BHABANI SHANKAR CHAYANI, I.A.S. MALAYA MANJARI PRADHAN	ADV.	//
		VS	VS	0
195	D-CONTC/11189/2024	ASWATHY S., I.A.S. CHITTARANJAN TRIPATHY	AUROBINDA SAHOO	//
		VS	VS	0
196	D-CONTC/11193/2024	ASWATHY S., I.A.S. SANTOSH KUMAR DAS	ADV	//
		VS	VS	0
197	D-CONTC/11199/2024	CHITHRA ARUMUGAM, PRINCIPAL SECY., TO GOVT., COOPERATION DEPT. BUDDHADEV SAMAL	ADV	//
		VS	VS	0
198	D-CONTC/11201/2024	ARVIND SINGH, CHIEF EXECUTIVE OFFICER, T.P.C.O, BBSR, KHORDHA JAGADEESH NAIK	AUROBINDA SAHOO	//
		VS	VS	0
199	D-CONTC/11202/2024	ARAVIND AGRAWAL, I.A.S. BAISALI PANDA	ADV	//
		VS	VS	0
200	D-CONTC/11203/2024	DEORANJAN KUMAR SINGH, SECY., HOME DEPT. MAMATA SARANGI	AUROBINDA SAHOO	//
		VS	VS	0
201	D-CONTC/11205/2024	ASWATHY S., I.A.S. HEMANTA KUMAR DISIRI	ADV	//
		VS	VS	0
202	D-CONTC/11206/2024	ASWATHI S, I.A.S. RUKMAN PATEL	ADV.	//
		VS	VS	0
203	D-CONTC/11207/2024	VISHAL KUMAR DEV, I.A.S. KANHU CHARAN MISHRA	SWAPNIL ROY	//
		VS	VS	0
204	D-CONTC/11209/2024	ASWATHY S, I.A.S. BENUDHAR PATEL	ADV.	//
		VS	VS	0

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205	D-CONTC/11210/2024	VISHAL KUMAR DEV, I.A.S. BHAGABAN MAHARANA VS	ADV VS	// // ()
206	D-CONTC/11211/2024	CHITHRA ARUMGAM, PRINCIPAL SECY., TO GOVT., COOPERARTION BBSR, KHORDHA RANJIT BISWAL VS	ADV VS	// // ()
207	D-CONTC/11212/2024	SURESH KUMAR VASHISTH,I.A.S. PRADIP KUMAR BEHERA VS	ADV VS	// // ()
208	D-CRLA/7469/2024	MANS RANJAN SWAIN, TAHASIALDAR, BBSR, KHORDHA BAPI @ GANESH BEHURA VS	PUSPAMITRA MOHAPATRA VS	// ASTARANGA /82 /2019 ()
209	D-CRLA/7509/2024	STATE OF ODISHA JITENDRA DHIR @ JITENDRA DHIR @ GUNDURA @ JITU VS	RAJENDRA NARAYAN ROUT VS	// CHANDUA /77 /2020 ()
210	D-CRLA/7533/2024	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	S.S.RAY (2) VS	// SAMBALPUR VIGILANCE /45 /1994 ()
211	D-CRLA/7549/2024	STATE OF ODISHA(VIG.) NRUPA SAHU VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /2 /2017 ()
212	D-CRLA/7557/2024	STATE OF ODISHA BIRANCHI KHARSEL VS	PRATYUSHA NAIDU VS	// BANGOMUNDA /54 /2021 ()
213	D-CRLA/7616/2024	STATE OF ODISHA BIKU @ KRUTIBAS PAIKRAY VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /5 /2018 ()
214	D-CRLA/7624/2024	STATE OF ODISHA DURJAN SUNANI VS	MANAS KUMAR CHAND VS	// AMPANI /52 /2018 ()
215	D-CRLA/7636/2024	STATE OF ODISHA VINOD KUMAR VS	DEVASHIS PANDA VS	// BHUBANESWAR VIGILANCE /38 /2007 ()
		STATE OF ODISHA(VIG.)		//

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216	D-CRLA/7640/2024	KAPILENDRA NAYAK VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	SAMBALPUR VIGILANCE /56 /2004 () //
217	D-CRLMA/7438/2024	DILIP KUMAR SAHU VS STATE OF ODISHA	ADV. VS	//0 () //
218	D-CRLMA/7472/2024	PADA MALLIK VS STATE OF ODISHA	ADV VS	AUL /271 /2016 () //
219	D-CRLMA/7568/2024	SATYARANJAN SAMAL @ SATYA RANJAN SAMAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /240 /2023 () //
220	D-CRLMA/7612/2024	PRAMODINI SAHOO VS STATE OF ODISHA	PRABUDDHA KUMAR PATTANAİK VS	NAYAPALLI P.S. /263 /2017 () //
221	D-CRLMC/7460/2024	LOKANATH PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DEOGARH /231 /2005 () //
222	D-CRLMC/7464/2024	JISUDAN CHETTY @ JAGU VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /29 /2017 () //
223	D-CRLMC/7479/2024	NAINA KOSHAL @ KOUSHAL VS STATE OF ODISHA	PULAKESH MOHANTY VS	BINIKA /263 /2022 () //
224	D-CRLMC/7489/2024	BARUNA MOHAPATRA@MAHAPATRA@BUNTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /184 /2010 () //
225	D-CRLMC/7496/2024	SARBAJAYA PATI VS BAIDYANATH SAHU	ASHOK KUMAR DAS VS	Bamapada (Industrial Area) /116 /2016 () //
226	D-CRLMC/7497/2024	SARBAJAYA PATI VS PABITRA KUMAR SAMAL	ASHOK KUMAR DAS VS	Bamapada (Industrial Area) /116 /2016 () //
227	D-CRLMC/7499/2024	AKSHAYA KUMAR CHAND	PRAKASH KUMAR MISHRA	CHITRAKONDA /228 /2023

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		VS	VS	()
		STATE OF ODISHA		//
228	D-CRLMC/7504/2024	AKSHAYA KUMAR CHAND	PRAKASH KUMAR MISHRA	CHITRAKONDA /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	D-CRLMC/7513/2024	NITAI @ NITYANANDA MAJUMDAR	RAJIB LOCHAN PATNAIK	MOTU /14 /2009
		VS	VS	()
		STATE OF ODISHA		//
230	D-CRLMC/7522/2024	BIPRA BHAINSA	SUNIL KUMAR PANDA	JHARSUGUDA /179 /1998
		VS	VS	()
		STATE OF ODISHA		//
231	D-CRLMC/7524/2024	JIBAN MALLICK	PRADEEP KUMAR CHOUDHURY	Tantiapal Marine /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
232	D-CRLMC/7526/2024	SUDHANSHU NAIK	SUNIL KUMAR PANDA	LEPHRIPADA /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
233	D-CRLMC/7528/2024	ANA MALLICK @ SIBU MALLICK	PRADEEP KUMAR CHOUDHURY	Tantiapal Marine /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
234	D-CRLMC/7530/2024	ALOK NAYAK@ALOK RANJAN NAYAK	SUNIL KUMAR PANDA	SUKINDA /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
235	D-CRLMC/7531/2024	SAMBIT KUMAR DHIR	RASHMI RANJAN MISHRA	CRRI /58 /2023
		VS	VS	()
		STATE OF ODISHA		//
236	D-CRLMC/7540/2024	MD.IDRISH	PARTHA SARATHI NAYAK	PLANTSITE /77 /2014
		VS	VS	()
		STATE OF ODISHA		//
237	D-CRLMC/7544/2024	DEEPAK KUMAR NAHAK @ DIPAK	S.S.RAY (2)	RAMBHA (KHALLIKOTE) /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
238	D-CRLMC/7556/2024	MANAS MAHAPATRA	ANIMESH MOHANTY	PARADEEP LOCK /79 /2024
		VS	VS	()

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239	D-CRLMC/7580/2024	STATE OF ODISHA PRAMILA JAGATSINGH VS	AMITAV TRIPATHY VS	// NAYAGARH /167 /2019 ()
240	D-CRLMC/7600/2024	STATE OF ODISHA RABINDRA MALIK VS	SANTOSH KUMAR DWIVEDY VS	// //0 ()
241	D-CRLMC/7603/2024	STATE OF ODISHA MIKALU ASHOK VS	PRATIMA NAYAK VS	// BOLANGIR TOWN /339 /2015 ()
242	D-CRLMC/7604/2024	STATE OF ODISHA JUGAL KISHORE MALLICK VS	SATYA RANJAN MULIA VS	// KISHORENAGAR /40 /2013 ()
243	D-CRLMC/7608/2024	STATE OF ODISHA SIDHARTHA KUMAR SAMANTARAY VS	BAMADEV BARAL VS	// //0 ()
244	D-CRLMC/7610/2024	AMBIKA PRASAD MOHANTY SUJATA PRADHAN VS	DILLIP KUMAR MOHANTY VS	// DEOGARH /216 /2020 ()
245	D-CRLMC/7615/2024	STATE OF ODISHA AJU MUKHI VS	BHABANI SHANKAR DASPARIDA VS	// KHAIRA /102 /2013 ()
246	D-CRLMC/7617/2024	STATE OF ODISHA AKBAR KHAN VS	PUSPAMITRA MOHAPATRA VS	// KOMNA PS /191 /2015 ()
247	D-CRLMC/7629/2024	STATE OF ODISHA HUSSAIN KHAN@HOSSAIN KHAN VS	JAJATI KESHARI KHUNTIA VS	// SAHADEV KHUNTA /209 /2011 ()
248	D-CRLMC/7630/2024	STATE OF ODISHA EGNESH LAKRA VS	PRANAB KUMAR SAMANTRAY VS	// KUTRA /57 /2018 ()
249	D-CRLMC/7632/2024	STATE OF ODISHA ALIA@ANIL KUMAR SUNDARA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /201 /2005 () //

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250	D-CRLMC/7633/2024	GANGADHAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	/ /0 0 //
251	D-CRLMC/7634/2024	MANUA @ MANOJ @ MANORANJAN PATTNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /248 /1999 0 //
252	D-CRLMC/7635/2024	DINESH SWAIN@BAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SINGHADWAR PS /5 /2020 0 //
253	D-CRLMC/7638/2024	MANORANJAN MOHANTY VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BALLIGUDA /237 /2023 0 //
254	D-CRLMC/7641/2024	LAXMIDHAR PATTNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /248 /1999 0 //
255	D-CRLMC/7642/2024	RAMESH CHANDRA BARATA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 0 //
256	D-CRLMP/7451/2024	SANJUKTA SAHOO VS STATE OF ODISHA	MANAS RANJAN PANDA VS	/ /0 0 //
257	D-CRLMP/7458/2024	PRANAMITA BASTIA VS SHYAMASUNDAR SWAIN	TUSAR KUMAR MISHRA VS	/ /0 0 //
258	D-CRLMP/7506/2024	JHILI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 0 //
259	D-CRLMP/7525/2024	CHAKRADHAR KHUAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 0 //
260	D-CRLMP/7536/2024	NANDAKISHORE TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 0 //
261	D-CRLMP/7564/2024	BIDYADHAR JENA	SIDHARTH PRASAD DAS	/ /

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		VS	VS	0
262	D-CRLMP/7565/2024	STATE OF ODISHA BHAGIRATHI SETHI	RAJKISHORE SWAIN	// / / 0
		VS	VS	0
263	D-CRLMP/7572/2024	STATE OF ODISHA KAPILA BHOI	KABIRAJ PRADHAN	// / / 0
		VS	VS	0
264	D-CRLMP/7592/2024	STATE OF ODISHA SASMITA JENA	BYOMAKESH TRIPATHY	// / / 0
		VS	VS	0
265	D-CRLMP/7594/2024	STATE OF ODISHA R.GOVINDA REDDY	BYOMAKESH TRIPATHY	// / / 0
		VS	VS	0
266	D-CRLMP/7599/2024	STATE OF ODISHA SUJATA MISHRA	BYOMAKESH TRIPATHY	// / / 0
		VS	VS	0
267	D-CRLMP/7621/2024	STATE OF ODISHA SUJATA SAHOO	SANJIB KUMAR BHANJADEO	// / / 0
		VS	VS	0
268	D-CRLREV/7516/2024	STATE OF ODISHA SESHADEV SAHU	RAJ KISHORE POLAI	// / / 0
		VS	VS	0
269	D-CRLREV/7637/2024	PADMANAV DALAI PUSPANJALI SWAIN	SANTOSH KUMAR NANDA	// / / 0
		VS	VS	0
270	D-DSREF/7577/2024 DSREF/1/2024	SHOVAN KUMAR SAHOO STATE OF ODISHA	ADV.	// GHASIPURA /51 /2019
		VS	VS	0
271	D-FAO/10824/2024	CHILU@SANJEEV KUMAR PRUSTY ARNAPURNA KAINTH	SATYABAN SAHOO	// / / 0
		VS	VS	0
272	D-FAO/10826/2024	UNION OF INDIA JHAGRU MANDAL	SATYABAN SAHOO	// / / 0
		VS	VS	0

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273	D-FAO/11044/2024	UNION OF INDIA SHANKAR PRASAD PATEL @ GOUNTIA VS GIRIJA PRASAD PATEL	KEDAR CHANDRA BEHERA VS	// // 0
274	D-FAO/11170/2024	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0
275	D-FAO/11200/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS SURYAMANI SINGH	ADAM ALI KHAN VS	// // 0
276	D-MACA/10832/2024	JHARANA PATRA VS SATYABRATA SAHOO	PRADEEP KUMAR MISHRA VS	// // 0
277	D-MACA/10868/2024	M/S., ORIENTAL INSURANCE CO. L.T.D. VS INDUMATI BAGH	PRASANTA KUMAR MAHALI VS	// // 0
278	D-MACA/10869/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SANDHYA RANI MAJHI@BEHERA	PRASANTA KUMAR MAHALI VS	// // 0
279	D-MACA/10888/2024	D.M, CLAIMS THE ORIENTAL INSURANCE CO. L.T.D. VS JEENAT BIBI	NAYAN BEHARI DAS VS	// // 0
280	D-MACA/10999/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH VS CHAKRADHAR SAHU	SOMNATH ROY VS	// // 0
281	D-MACA/11004/2024	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SABITA BEHERA	SOMNATH ROY VS	// // 0
282	D-MACA/11010/2024	LEGAL MANAGER, M/S. SBI GENERAL INSURANCE CO. L.T.D. VS SWARNALATA SAHOO	SOMNATH ROY VS	// // 0
283	D-MACA/11033/2024	PRASIDHA KUMAR DAS VS LALIT GOUD	SUSHANTA KUMAR JOSHI VS	// // 0

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284	D-MACA/11055/2024	M/S. NATIONAL INSURANCE CO.LTD. VS AJAY KUMAR MAHALIK	BIJOY DASMOHAPATRA VS	// 0 //
285	D-MACA/11067/2024	M/S. NATIONAL INSURANCE CO. L.T.D. VS BIDYADHARA PRUSTY	BIJOY DASMOHAPATRA VS	// 0 //
286	D-MACA/11208/2024	M/S. ORIENTAL INSURANCE CO. LTD. VS ANUPAMA SAHOO @ SAHU	ADAM ALI KHAN VS	// 0 //
287	D-MACA/11213/2024	BAJAJ ALLIANZ G.I.CO. LTD. VS GOURANG CHARAN RANA	ADAM ALI KHAN VS	// 0 //
288	D-MATA/10875/2024	ROSALIN SAHOO VS SUBRAJEET MOHAPATRA	NARENDRA KUMAR SAHOO VS	// 0 //
289	D-MATA/11129/2024	SMITARANI PARIDA VS TAPAN KUMAR RANA	AMIT PRASAD BOSE VS	// 0 //
290	D-MATA/11161/2024	REENA NANDA VS ROHIT KUMAR MOHAPATRA	MANORANJAN MISHRA VS	// 0 //
291	D-OTAPL/10854/2024	COMMISSIONER OF CUSTOMS(PREVENTATIVE),BHUBANESWAR VS M/S. BRAHMANI RIVER PELLETS LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// 0 //
292	D-OTAPL/10937/2024	COMMISSIONER OF CUSTOMS(PREVENTATIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	RADHEYSHYAM CHIMANKA,SR.S.C(G.S.T, CENTRAL EXCISE AND CUSTOMS) VS	// 0 //
293	D-RPFAM/11069/2024	G. UMA SANKAR ACHARY VS G. SUNITA ACHARY	SANJAY KUMAR PRADHAN VS	// 0 //
294	D-RPFAM/11204/2024	NARENDRA KUMAR SAHOO VS SASMITA SAHOO	PRABIR KUMAR RAY VS	// 0 //
295	D-RSA/10851/2024	BHAWANI SHANKAR SAHU	SAMBHU CH. NATH SHARMA	//

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		VS	VS	0
296	D-RSA/10895/2024	STATE OF ODISHA KIRTAN KANDHIA	SOUMYA MISHRA	//
		VS	VS	0
297	D-RSA/11168/2024	KAMINI DEHURY KHAGESWAR JENA	NIROD KUMAR SAHU	//
		VS	VS	0
298	D-RSA/11215/2024	RAMAKANTA JENA KRUSHNA CHANDRA SINGH	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
299	D-RVWPET/10834/2024	ARNAPURNA DEVI NILAMBARA MAHAKURA	KIRTAN DANG	//
		VS	VS	0
300	D-RVWPET/10852/2024	SURENDRA MOHAPATRA SUKRA MUDULI	ADV.	//
		VS	VS	0
301	D-RVWPET/10913/2024	REGIONAL MANANGER, ACTION AID M/S. S.S. ALUMINIUM PVT. LTD., BALASORE	MAHESWAR MOHANTY	//
		VS	VS	0
302	D-RVWPET/11012/2024	CHIEF MANAGER, ASSETS RECOVERY MANAGEMENT BRANCH, CANARA BANK, CUTTACK RISHABH MINING PVT. LTD.	ADV.	//
		VS	VS	0
303	D-RVWPET/11113/2024	STATE OF ODISHA GYANARANJAN DAS	ANAND CHANDRA SWAIN	//
		VS	VS	0
304	D-TRP(C)/10847/2024	MANAS R.PATTNAIK RACHANA MANTHAN	MONOMOY BASU	//
		VS	VS	0
305	D-TRP(C)/10899/2024	SIPUN KUMAR SINGH ARCHANA PATTANAYAK	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
306	D-TRP(C)/11016/2024	TAPAS KUMAR JENAMANI LIZA NAYAK	UMESH KUMAR LENKA	//
		VS	VS	0

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307	D-TRP(C)/11028/2024	SUBASH SWAIN BHAGYADHAR DASH VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// // 0 //
308	D-TRP(C)/11078/2024	TIKINA PARIDA@ PADMINI PRADHAN VS SURESH CHANDRA PRADHAN	BIKRAM CHANDRA GHADEI VS	// // 0 //
309	D-TRP(C)/11198/2024	SHRABANI SAMANTARAY VS MANORANJAN SAMANTARAY	MANAS KUMAR CHAND VS	// // 0 //
310	D-TRP(C)/11216/2024	SUBHASHREE DASH VS HARAPRASAD MISHRA	DEBA KUMAR RATH VS	// // 0 //
311	D-TRPCRL/7562/2024	MUNA BEHERA VS MINATI BEHERA	LINGARAJ SARANGI VS	//0 // 0 //
312	D-TRPCRL/7639/2024	DR. SATYAPRIYA SINGH VS TAPASWINI KUNDU	TUSAR KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /4 /2024 0 //
313	D-WA/10837/2024	STATE OF ODISHA VS KRUSHNA CHANDRA BARIK	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0 //
314	D-WA/10838/2024	STATE OF ODISHA VS DR. NIRUPAMA THANAPATI	RABI NARAYAN MISHRA,A.G.A VS	// // 0 //
315	D-WA/10870/2024	STATE OF ODISHA VS HALADHAR ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0 //
316	D-WA/10886/2024	STATE OF ODISHA VS NARAYAN PATI	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0 //
317	D-WA/10980/2024	CHINMAYEE CHARULAXMI VS STATE OF ODISHA	RAMDAS ACHARY VS	// // 0 //

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318	D-WA/10986/2024	BRAJABANDHU ROUT VS STATE OF ODISHA	BINODINI SINGH VS	// 0 //
319	D-WA/11013/2024	UNION OF INDIA VS SHREE MOHAN JHA	DIPTI RANJAN BHOKTA,(C.G.C) VS	// 0 //
320	D-WA/11045/2024	DR. PRAVABATI KAR VS STATE OF ODISHA	SURENDRA NATH KAR VS	// 0 //
321	D-WA/11061/2024	RATAN KUMAR PUSPUREDDY @ RATAN PUSPUREDDY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
322	D-WA/11173/2024	MANOJ KUMAR PATI VS STATE BANK OF INDIA	 VS	// 0 //
323	D-WA/11214/2024	STATE OF ODISHA VS AKSHYA KUMAR PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
324	D-WP(C)/10825/2024	RAM SUNDAR BADANAYAK VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
325	D-WP(C)/10828/2024	RASHMI RANJITA TRIPATHY @ MOHAPATRA VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
326	D-WP(C)/10829/2024 WP(C)/5788/2024	MADHUSUDAN TARIA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
327	D-WP(C)/10830/2024 WP(C)/5800/2024	TRINATH UDAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
328	D-WP(C)/10831/2024 WP(C)/5783/2024	BHUBAN PALIA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
329	D-WP(C)/10833/2024	KHOKAN SAMANTA	JATINDRA KUMAR MOHAPATRA	//

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	WP(C)/5751/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/10836/2024	KAILASH CHANDRA NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
331	D-WP(C)/10839/2024	STATE BANK OF INDIA, BBSR VS THE CONTROLLING AUTHORITY, BBSR	P. V. BALAKRISHNA VS	// 0 //
332	D-WP(C)/10840/2024	KAOUSALYA KUMARI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
333	D-WP(C)/10842/2024	RAJENDRA DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
334	D-WP(C)/10844/2024	SUKHILATA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
335	D-WP(C)/10845/2024	TRUPTI SENAPATI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
336	D-WP(C)/10846/2024	RAMESH KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
337	D-WP(C)/10848/2024	PRAVAT MANJARI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
338	D-WP(C)/10849/2024	RAMESH CHANDRA CHOUDHURY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
339	D-WP(C)/10850/2024	RAJALAXMI DASH VS DEBI PRASAD PANDA	DEEPAK KU SAHOO VS	// 0 //
340	D-WP(C)/10853/2024	KSHETRA RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// 0

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341	D-WP(C)/10855/2024	STATE OF ODISHA DAMBARODHAR PARABHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
342	D-WP(C)/10858/2024	STATE OF ODISHA DEBASHIS CHOUDHURY VS	DR.PURUSOTTAM CHULI VS	// // 0
343	D-WP(C)/10859/2024	STATE OF ODISHA JAYANTA DOMB @ JAYANTA HARIJAN @ JAYANTA BAG VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
344	D-WP(C)/10860/2024 WP(C)/5766/2024	STATE OF ODISHA ANAKAR BISWAL VS	BISWAJIT MOHAPATRA VS	// // 0
345	D-WP(C)/10863/2024	STATE OF ODISHA SUCHIBANTA HARIJAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
346	D-WP(C)/10864/2024	STATE OF ODISHA BIBHUTI BHUSAN PATNAIK VS	LALATENDU SAMAL VS	// // 0
347	D-WP(C)/10866/2024	PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR K. PRAFULLA KUMAR PATRO VS	LALATENDU SAMAL VS	// // 0
348	D-WP(C)/10871/2024 WP(C)/5765/2024	PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR ANJALI NATH VS	BISWAJIT MOHAPATRA VS	// // 0
349	D-WP(C)/10872/2024	STATE OF ODISHA SUSANTA KUMAR BARIK VS	NIRANJAN PANDA VS	// // 0
350	D-WP(C)/10873/2024	STATE OF ODISHA BANKIM CHANDRA MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0
351	D-WP(C)/10874/2024	STATE OF ODISHA ARNAPURNA MOHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //

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352	D-WP(C)/10876/2024	SASANKA SEKHAR PANDA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
353	D-WP(C)/10877/2024	M/S. CORONATION INFRASTRUCTURE PVT. LTD. JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
354	D-WP(C)/10878/2024	JANAK DEI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
355	D-WP(C)/10879/2024	M/S. CORONATION INFRASTRUCTURE PVT. LTD. JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
356	D-WP(C)/10880/2024	PUTEN MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
357	D-WP(C)/10881/2024	NATHA GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
358	D-WP(C)/10882/2024	SURANJAN KUMAR SOMADAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
359	D-WP(C)/10883/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	D-WP(C)/10884/2024	DHANIRAM GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
361	D-WP(C)/10885/2024	NILAMBAR PATEL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
362	D-WP(C)/10887/2024	BAIKUNTHA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
363	D-WP(C)/10889/2024	SADAN MEHER	SALAUDDIN KHAN	//

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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/10890/2024	BIDYADHAR BAHUK	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/10891/2024	BANSINGH KALLAR	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/10892/2024	HATIRAM NAYAK	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/10893/2024	GAJINDRA NAIK	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/10896/2024	BAMDEB BHATRA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/10897/2024	BIRSING MALI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/10898/2024	ANIRUDHA BHATRA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/10900/2024	PANA MALI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/10901/2024	MDD MEDICAL SYSTEMS (INDIA), PVT. LTD. NEW DELHI	RAJJEET ROY	//
	WP(C)/5797/2024	VS	VS	0
		OFFICE OF THE ENGINEER IN CHIEF (CIVI), BBSR		//
373	D-WP(C)/10903/2024	PABITRA BHATRA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/10904/2024	AZAD CLUB, KALAHANDI	NETRANANDA BISWAL	//
		VS	VS	0

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375	D-WP(C)/10906/2024	STATE OF ODISHA T.SHANKAR PATRO VS	NIRANJAN LENKA VS	// // 0
376	D-WP(C)/10907/2024	COMMN. CONSULTATION AND SETTLEMENT, ODISHA, BBSR PARMESWAR GOUD VS	SALAUDDIN KHAN VS	// // 0
377	D-WP(C)/10908/2024	STATE OF ODISHA KANHEI CHARAN SETHY VS	KAMALAKANTA NAYAK VS	// // 0
378	D-WP(C)/10909/2024	STATE OF ODISHA SUNDAR SINGH GOUNTIA VS	PRASANNA KUMAR RATH VS	// // 0
379	D-WP(C)/10910/2024	STATE OF ODISHA OM PRAKASH AGRAWAL VS	PRASANTA KUMAR PRADHAN VS	// // 0
380	D-WP(C)/10911/2024	TAHASILDAR, SADAR, SAMBALPUR. LOCHAN HALBA VS	SALAUDDIN KHAN VS	// // 0
381	D-WP(C)/10912/2024	STATE OF ODISHA BRAHMANANDA ROUT VS	SNEHASISH BEHERA VS	// // 0
382	D-WP(C)/10914/2024	STATE OF ODISHA SHIBA BHATRA VS	SALAUDDIN KHAN VS	// // 0
383	D-WP(C)/10915/2024	STATE OF ODISHA NABAKRUSHNA MAHAPATRA VS	SAILABALA JENA VS	// // 0
384	D-WP(C)/10916/2024	STATE OF ODISHA BARBIL WORKERS UNION, KEONJHAR VS	SOUMYA MISHRA VS	// // 0
385	D-WP(C)/10917/2024	THE REGIONAL PROVIDENT FUND COMMNR., KEONJHAR JUDESTI HANSA @ GOUD VS	SALAUDDIN KHAN VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/10918/2024	SRIHARI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
387	D-WP(C)/10920/2024	NARENDRA BHATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
388	D-WP(C)/10921/2024	PURUNDAR GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
389	D-WP(C)/10922/2024	SAYED RAJAYA KARIM VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
390	D-WP(C)/10923/2024	NIRMAL BAHUK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
391	D-WP(C)/10924/2024	KUMAR GOURAV MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
392	D-WP(C)/10925/2024	JAYANARAYAN JAGDEV VS M/S. TATA MOTORS FINANCE LTD. BBSR	AGASTI KANUNGO VS	// 0 //
393	D-WP(C)/10927/2024	USHA NAIK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
394	D-WP(C)/10929/2024 WP(C)/5793/2024	NABIN CHANDRA KHILARI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
395	D-WP(C)/10931/2024	BHASKAR PANIGRAHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
396	D-WP(C)/10932/2024	DAMODAR MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
397	D-WP(C)/10934/2024	SURESH CHANDRA BEHERA	SOUMYAKANTA MOHAPATRA	//

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	WP(C)/5787/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/10935/2024	DR. SUDHANSU SEKHAR RATH VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// 0 //
399	D-WP(C)/10941/2024	RAJ KISHOR MAHALA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
400	D-WP(C)/10942/2024	GOURANGA UPADHAYA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
401	D-WP(C)/10944/2024	KISHOR CHANDRA BARAD VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
402	D-WP(C)/10945/2024	GANGADHAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
403	D-WP(C)/10946/2024	BHUBANESWAR PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
404	D-WP(C)/10947/2024	TRIPURARI PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
405	D-WP(C)/10948/2024	TANUJA SAHOO VS DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD, KHURDHA	ANANDA CHANDRA SWAIN VS	// 0 //
406	D-WP(C)/10949/2024	SWARNANJALI MISRA VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// 0 //
407	D-WP(C)/10951/2024	ANTARYAMI BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
408	D-WP(C)/10952/2024	DR. SARAT CHANDRA MOHANTY VS	SOMADARSAN MOHANTY VS	// 0

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FILING REPORT AS ON :11/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/10954/2024	BERHAMPUR UNIVERSITY, GANJAM SUPERINTENDING ENGINEER,RURAL WORKS DIVISION,JAGATSINGHPUR VS	SHAKTI PRASAD PANDA,A.G.A VS	// // 0
410	D-WP(C)/10955/2024	ASSISTANT PROVIDENT FUND COMMISSIONER(COMPLIANCE),GOVT OF INDIA BIBEKANDA SINGH VS	ASHOK KUMAR DAS VS	// // 0
411	D-WP(C)/10957/2024	BSE, CUTTACK AHALYA PATNAYAK VS	ASHOK KUMAR DAS VS	// // 0
412	D-WP(C)/10958/2024	STATE OF ODISHA SUBASH CHANDRA BHOI VS	RANJIT SAMAL VS	// // 0
413	D-WP(C)/10959/2024	STATE OF ODISHA BEKU SAHOO VS	RANJIT SAMAL VS	// // 0
414	D-WP(C)/10963/2024	STATE OF ODISHA RAMAKANT KAR VS	SAMEER KUMAR DAS VS	// // 0
415	D-WP(C)/10965/2024	GOVT. OF INDIA, MUMBAI SUBASH CHANDRA MISHRA VS	RANJIT SAMAL VS	// // 0
416	D-WP(C)/10968/2024	STATE OF ODISHA DHANESWAR NAYAK VS	SAMEER KUMAR DAS VS	// // 0
417	D-WP(C)/10969/2024	GOVT. OF INDIA, MUMBAI JAYAKRISHNA MISHRA VS	RANJIT SAMAL VS	// // 0
418	D-WP(C)/10971/2024	STATE OF ODISHA SWORNA DASH VS	RANJIT SAMAL VS	// // 0
419	D-WP(C)/10972/2024	STATE OF ODISHA DR. ABHAYA KUMAR NAIK VS	SAMEER KUMAR DAS VS	// // 0
		GOVT. OF INDIA, MUMBAI		//

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**FILING REPORT AS ON :11/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/10973/2024	KCS PVT. LTD. SUNDARGARH VS DIECTOR OF EP AND M CUM CHAIRMAN, M.S.E.F.C. ROURKELA	SUVENDU KUMAR RAY VS	// 0 //
421	D-WP(C)/10975/2024	KAMALINI MUND VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
422	D-WP(C)/10977/2024	M/S. KCS PVT. LTD. ROURKELA VS DIECTOR OF EP AND M CUM CHAIRMAN, M.S.E.F.C. ROURKELA	SUVENDU KUMAR RAY VS	// 0 //
423	D-WP(C)/10979/2024	BRAJAKISHORE ROUT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
424	D-WP(C)/10981/2024	CHAMPESWAR RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
425	D-WP(C)/10983/2024	GOPAL BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
426	D-WP(C)/10985/2024	AMULYA CHARAN MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
427	D-WP(C)/10987/2024	DHRUBA CHARAN RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
428	D-WP(C)/10989/2024	LIPIKA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
429	D-WP(C)/10990/2024	MAHENDRA GAHIR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
430	D-WP(C)/10992/2024	RAJESH SINGH VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
431	D-WP(C)/10995/2024	RAM PRASAD BISWAL	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	D-WP(C)/10996/2024	STATE OF ODISHA UNION OF INDIA	PRASANNA KUMAR PARHI	//
		VS	VS	0
433	D-WP(C)/10998/2024	KAILASH CHANDRA SHARMA DHARANIDHAR BISHI	RANJIT SAMAL	//
		VS	VS	0
434	D-WP(C)/11000/2024	STATE OF ODISHA BOUDH DISTILLERY PVT. LTD., TITRIKATA, BOUDH	AMITABH MISHRA	//
		VS	VS	0
435	D-WP(C)/11002/2024	SUPTD. EXCISE, BOUDH LAXMIPRIYA PRADHAN	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
436	D-WP(C)/11003/2024	THE ELECTION OFFICER CUM B.D.O., BOUDH LABA KUMAR CHAND	RANJIT SAMAL	//
		VS	VS	0
437	D-WP(C)/11005/2024	STATE OF ODISHA MANORANJAN PAHIL	PRADEEP KUMAR CHOUDHURY	//
		VS	VS	0
438	D-WP(C)/11006/2024	COLLECTOR KENDRAPARA ISWAR CHANDRA NAYAK	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
439	D-WP(C)/11009/2024	STATE OF ODISHA SANGHAMITRA HATI	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
440	D-WP(C)/11011/2024	STATE OF ODISHA DR.JYOTI PRAKASH DHAL	DURGESH NARAYAN RATH	//
		VS	VS	0
441	D-WP(C)/11015/2024	STATE OF ODISHA PRAKRUTI BHUSAN RAY	SIDHESWAR MALLIK	//
		VS	VS	0
442	D-WP(C)/11017/2024	THE URBAN COOPERATIVE BANK LTD,CUTTACK ROHIT BAG	ARJUNA CHARANA BEHERA	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	D-WP(C)/11019/2024	STATE OF ODISHA KELU CHARAN BEHERA VS	GOKHA BEHERA VS	// // 0
444	D-WP(C)/11020/2024	STATE OF ODISHA DILLIP KUMAR MOHAPATRA VS	NRUSINGH CHARAN ROUT VS	// // 0
445	D-WP(C)/11022/2024	STATE INFORMATION COMMISSIONER, BBSR SARADA PRASAD DAS VS	SUBHADUTTA ROURTRAY VS	// // 0
446	D-WP(C)/11023/2024	STATE OF ODISHA KISHOR CHANDRA SAHU VS	SWAPNA KUMAR OJHA VS	// // 0
447	D-WP(C)/11024/2024	STATE OF ODISHA LAXMIDHAR BISWAL VS	AMBIKA PRASAD RAY VS	// // 0
448	D-WP(C)/11025/2024	STATE OF ODISHA SAUBHAGYA KUMAR BARIK VS	SWAPNA KUMAR OJHA VS	// // 0
449	D-WP(C)/11029/2024	STATE OF ODISHA SANTOSH KUMAR DALAI VS	SWAPNA KUMAR OJHA VS	// // 0
450	D-WP(C)/11030/2024	STATE OF ODISHA PAYAL PRIYA SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
451	D-WP(C)/11032/2024	STATE OF ODISHA HEMANT KUMAR PANDA VS	SWAPNA KUMAR OJHA VS	// // 0
452	D-WP(C)/11034/2024	STATE OF ODISHA PRABIN KUMAR GOUDA VS	SWAPNA KUMAR OJHA VS	// // 0
453	D-WP(C)/11035/2024	STATE OF ODISHA NIROD KUMAR BEHERA VS THE COMMISSIONER OF COMMERCIAL TAX AND GST	JAGAMOHAN PATTANAIAK VS	// // 0 //

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454	D-WP(C)/11037/2024	KESHABA CHANDRA NATH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
455	D-WP(C)/11039/2024	TALINA PRADHANI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
456	D-WP(C)/11040/2024	CHANCHALA DEI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
457	D-WP(C)/11042/2024	SMRUTIREKHA BISWAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
458	D-WP(C)/11043/2024	SK.MALEKUDDIN VS UNION OF INDIA	DROUPADI MOHANTY VS	// 0 //
459	D-WP(C)/11046/2024	ARATI MAHAKUD @ MAHAKUD VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
460	D-WP(C)/11047/2024	M/S. NARASINGHA PANIGRAHI VS ADDITIONAL COMMISSIONER OF CT AND GST(APPEAL)	KAJAL SAHOO VS	// 0 //
461	D-WP(C)/11048/2024 WP(C)/5826/2024	PABITRA KU ROUT VS UNION BANK OF INDIA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
462	D-WP(C)/11049/2024	DUSHASAN BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
463	D-WP(C)/11051/2024	M/S. NARASINGHA PANIGRAHI VS JOINT COMMISSIONER OF STATE TAX(APPEAL),GANJAM	KAJAL SAHOO VS	// 0 //
464	D-WP(C)/11053/2024	ARAKHITA BISOI @ BISEI VS AUTHORIZED OFFICER, UTKAL GRAMEEN BANK, SAMBALPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
465	D-WP(C)/11054/2024	BAIDHAR PRADHAN	PARTHA SARATHI DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
466	D-WP(C)/11056/2024	UPENDRA MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
467	D-WP(C)/11058/2024	NARESH PRATAP WIG	PARTHA SARATHI DAS	//
		VS	VS	0
		COLLECTOR CUM D.M., KEONJHAR		//
468	D-WP(C)/11060/2024	DURYODHAN MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
469	D-WP(C)/11062/2024	M/S ASHIRBAD HEALTHCARE,	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
470	D-WP(C)/11063/2024	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCES DEVELOPMENT	HSN, ANILAKR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
471	D-WP(C)/11064/2024	ROMANCHAL SENAPATI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
472	D-WP(C)/11065/2024	THABIRA SENAPATI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
473	D-WP(C)/11068/2024	BISIKESAN GAHIR	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
474	D-WP(C)/11070/2024	SHRUTI BAG	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		DEBADATTA PINAKI PRASAD		//
475	D-WP(C)/11072/2024	PRAFULLA DEI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
476	D-WP(C)/11073/2024	GAGAN SABAR	KABIRAJ PRADHAN	//
		VS	VS	0

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477	D-WP(C)/11075/2024	STATE OF ODISHA RAJKIRAN BHAISAL VS	UPENDRA KUMAR SAMAL VS	// // 0
478	D-WP(C)/11077/2024	MAHANADI COALFIELDS LTD.,SAMBALPUR DEBADUTTA SINGH VS	SALAUDDIN KHAN VS	// // 0
479	D-WP(C)/11080/2024	STATE OF ODISHA MANOJ MAJHI VS	UPENDRA KUMAR SAMAL VS	// // 0
480	D-WP(C)/11081/2024	MAHANADI COALFIELDS LTD.SAMBALPUR HIMANSU MOHAN MOHANTY VS	RAMAKANTA NAYAK VS	// // 0
481	D-WP(C)/11082/2024	STATE OF ODISHA BENUDHAR SARANA VS	KHAGESWAR BEHERA VS	// // 0
482	D-WP(C)/11085/2024	STATE OF ODISHA M/S. NARASINGHA PANIGRAHI VS	KAJAL SAHOO VS	// // 0
483	D-WP(C)/11086/2024	JOINT COMMISSIONER OF STATE TAX APPEAL,GANJAM SANJAYA PRASAD BHAGAT VS	PRAFULLA KUMAR LENKA VS	// // 0
484	D-WP(C)/11087/2024	C.M.C.CUTTACK REBATI MAHALA VS	AMBUJA BANDHU PARIDA VS	// // 0
485	D-WP(C)/11091/2024	STATE OF ODISHA LAXMIPRIYA SWAIN VS	SARAT CHANDRA MEKAP VS	// // 0
486	D-WP(C)/11094/2024	STATE OF ODISHA PUSPANJALI MEHER VS	SUKANTA KUMAR MISHRA VS	// // 0
487	D-WP(C)/11096/2024	STATE OF ODISHA SANJIB KUMAR PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-WP(C)/11097/2024	SUJATA RANI BHUYAN @ NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
489	D-WP(C)/11098/2024	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
490	D-WP(C)/11100/2024	RABI NARAYAN JENA VS R.T.O., RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
491	D-WP(C)/11101/2024	NAROTTAM PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
492	D-WP(C)/11103/2024	KELU CHARAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
493	D-WP(C)/11104/2024	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
494	D-WP(C)/11105/2024	BALARAM JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
495	D-WP(C)/11106/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
496	D-WP(C)/11107/2024	BATAKRUSHNA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
497	D-WP(C)/11108/2024	RABI NARAYAN JENA VS R.T.O., RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
498	D-WP(C)/11109/2024	NARAYAN MOHAPTRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
499	D-WP(C)/11110/2024	DAYANIDHI SABAR	DURGESH NARAYAN RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	D-WP(C)/11111/2024	STATE OF ODISHA RABI NARAYAN JENA	ROHIT RANJAN RAY	//
		VS	VS	0
501	D-WP(C)/11114/2024	R.T.O., RAYAGADA NIRANJAN BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
502	D-WP(C)/11115/2024	STATE OF ODISHA SISIR KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
503	D-WP(C)/11116/2024	STATE OF ODISHA KARTIK CHANDRA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
504	D-WP(C)/11118/2024	STATE OF ODISHA M/S. DILLIP KUMAR DASH	KSHIROD KUMAR SAHOO	//
		VS	VS	0
505	D-WP(C)/11122/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA ARAKHITA SAHOO		//
		VS	VS	0
506	D-WP(C)/11123/2024	STATE OF ODISHA DEBENDRA SETHY	LAXMIKANTA MOHANTY	//
		VS	VS	0
507	D-WP(C)/11124/2024	STATE OF ODISHA M/S. BIRANCHI NARAYAN PRADHAN	KSHIROD KUMAR SAHOO	//
		VS	VS	0
508	D-WP(C)/11126/2024	THE COMMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA SATYAJIT ROYCHOUDHURY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
509	D-WP(C)/11130/2024	STATE OF ODISHA KARTIKA CHANDRA PRADHAN	LAXMIKANTA MOHANTY	//
		VS	VS	0
510	D-WP(C)/11134/2024	STATE OF ODISHA BHOLI MAHARANA @ BHOLINATH MAHARANA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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511	D-WP(C)/11135/2024	STATE OF ODISHA SANGEETA RANI PANIGRAHI VS	SWAPNA KUMAR OJHA VS	// // 0
512	D-WP(C)/11138/2024	STATE OF ODISHA SARASWATI TRIPATHY VS	DURGESH NARAYAN RATH VS	// // 0
513	D-WP(C)/11140/2024	STATE OF ODISHA KARTIK AHIR VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
514	D-WP(C)/11141/2024	STATE OF ODISHA PRAKASH CHANDRA NAYAK VS	SWAPNA KUMAR OJHA VS	// // 0
515	D-WP(C)/11143/2024	STATE OF ODISHA ADHIR KUMAR PANDA VS	DURGESH NARAYAN RATH VS	// // 0
516	D-WP(C)/11145/2024	STATE OF ODISHA GOPAL KISHORE PANDA VS	SWAPNA KUMAR OJHA VS	// // 0
517	D-WP(C)/11148/2024	STATE OF ODISHA ANNAPURNA DHAL VS	DURGESH NARAYAN RATH VS	// // 0
518	D-WP(C)/11149/2024	STATE OF ODISHA M/S. SOUBHAGYA SWAIN VS	KSHIROD KUMAR SAHOO VS	// // 0
519	D-WP(C)/11150/2024	THE COMMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA. SARASWATI MALLICK VS	DR. SIMANCHALLA RANJIT VS	// // 0
520	D-WP(C)/11157/2024	STATE OF ODISHA ROHIT KUMAR RANA VS	BHOJARAJ SETH VS	// // 0
521	D-WP(C)/11158/2024	STATE OF ODISHA BHAGIRATHI JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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522	D-WP(C)/11163/2024	NASIM KHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
523	D-WP(C)/11169/2024	NIBEDITA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
524	D-WP(C)/11172/2024	CHINIPANI RAMUDU REDDY @ CH.RAMUDU REDDY VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR,	BIKRAM KESHARI RAJ VS	// 0 //
525	D-WP(C)/11175/2024	MANU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
526	D-WP(C)/11177/2024	BAISHNAB CHARAN PATRA VS THE PRINCIPAL SECY. TO THE GOVT. BBSR	SURYAKANTA JENA VS	// 0 //
527	D-WP(C)/11178/2024	BHAKALU RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
528	D-WP(C)/11180/2024	DHARAN SINGH AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
529	D-WP(C)/11182/2024	HUMANA AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
530	D-WP(C)/11184/2024	MANSINGH AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
531	D-WP(C)/11185/2024	DRUPA SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
532	D-WP(C)/11186/2024	ANURAG BOUK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
533	D-WP(C)/11188/2024	CHUNULAL MAJHI	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	D-WP(C)/11190/2024	STATE OF ODISHA HARERAM MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
535	D-WP(C)/11191/2024	STATE OF ODISHA BHAGIRATHI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
536	D-WP(C)/11192/2024	STATE OF ODISHA SUMITRA SAMANTARAY	MANMAYA KUMAR DASH	//
		VS	VS	0
537	D-WP(C)/11194/2024	UNION OF INDIA JAGABANDHU SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
538	D-WP(C)/11195/2024	STATE OF ODISHA SUBUNDI AHIR	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
539	D-WP(C)/11196/2024	STATE OF ODISHA KHAGESWAR ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
540	D-WP(C)/11197/2024	STATE OF ODISHA PURNA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
541	D-WPCRL/7501/2024	STATE OF ODISHA RAJNI	SANDIPAN MISHRA	//0
		VS	VS	0
542	D-WPCRL/7563/2024	STATE OF ODISHA SATYABRATA PAL	CHANDANA MISHRA	//0
		VS	VS	0
543	D-ABLAPL/7435/2024	STATE OF ODISHA MANAS RANJAN SAHU	SARADA PRASAD DASH	// JASHIPUR /55 /2024
		VS	VS	0
544	D-ABLAPL/7436/2024	STATE OF ODISHA KISHORE NAIK	SARADA PRASAD DASH	// KHANDAPARA /207 /2023
		VS	VS	0

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545	D-ABLAPL/7437/2024	STATE OF ODISHA SAYED ZAKIR VS	DAYANIDHI MISHRA VS	// GOSANINUAGAM /67 /2024 ()
546	D-ABLAPL/7440/2024	STATE OF ODISHA SANJAY BEHERA @ SIPU VS	RAJENDRA NARAYAN ROUT VS	// BARIPADA SADAR /70 /2023 ()
547	D-ABLAPL/7442/2024	STATE OF ODISHA BALIA @ KAMADEBA BEHERA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /45 /2024 ()
548	D-ABLAPL/7444/2024	STATE OF ODISHA NARENDRA NATH SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /135 /2024 ()
549	D-ABLAPL/7445/2024	STATE OF ODISHA NIRANJAN BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /22 /2024 ()
550	D-ABLAPL/7450/2024	STATE OF ODISHA RATIKANTA MOHANTY VS	DEEPAK KU SAHOO VS	// NIKIRAI /351 /2023 ()
551	D-ABLAPL/7457/2024	STATE OF ODISHA BHAJAHARI SETHY @ MAHESWAR SETHY VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /128 /2024 ()
552	D-ABLAPL/7461/2024	STATE OF ODISHA SUBASH CHANDRA DASH VS	GOURI MOHAN RATH VS	// KONARK /32 /2024 ()
553	D-ABLAPL/7462/2024	STATE OF ODISHA DUSHASANA PRADHAN VS	BIPIN KUMAR NAYAK VS	// JATNI P.S. /80 /2024 ()
554	D-ABLAPL/7466/2024	STATE OF ODISHA SHIBASISHA NARENDRA VS	PUSPAMITRA MOHAPATRA VS	// BADAGODA P.S. /465 /2023 ()
555	D-ABLAPL/7468/2024	STATE OF ODISHA ARULATA @ ARILATA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	// RAJKANIKA /634 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	D-ABLAPL/7470/2024	MAMATA NAIK @ NAHAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /153 /2024 () //
557	D-ABLAPL/7471/2024	CHANDAN @ AJIT SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /634 /2023 () //
558	D-ABLAPL/7481/2024	ADITYA SEKHAR GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHANDAGIRI P.S. /131 /2024 () //
559	D-ABLAPL/7482/2024	PRASANNA KUMAR GOUDA @ PRASANA GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHANDAGIRI P.S. /131 /2024 () //
560	D-ABLAPL/7483/2024	KANHU MALLICK VS STATE OF ODISHA	PRADEEP KUMAR CHOUDHURY VS	Tantiapal Marine /26 /2023 () //
561	D-ABLAPL/7485/2024	ADITYA SEKHAR GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHANDAGIRI P.S. /143 /2024 () //
562	D-ABLAPL/7490/2024	SEUTI DHANARAJU @ S. DHANRAJU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	GOPALPUR /74 /2024 () //
563	D-ABLAPL/7495/2024	KANHA PATRA @ SURYA PATRA VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	BALIANTA P.S. /51 /2024 () //
564	D-ABLAPL/7510/2024	RAJDEV PUJAPANDA VS STATE OF ODISHA	GOREKHANATH DAS VS	PURI TOWN /82 /2024 () //
565	D-ABLAPL/7517/2024	RAKESH MOHANTY @ MANTU MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /161 /2023 () //
566	D-ABLAPL/7519/2024	SACHIA BEHERA @ SAMIRA KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /60 /2024 () //
567	D-ABLAPL/7520/2024	JAGANNATH NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /67 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	D-ABLAPL/7523/2024	STATE OF ODISHA RAKESH SA @ RAKESH SAHU	SHANTI PRAKASH MOHANTY	// BHAWANIPATNA SADAR /500 /2023
		VS	VS	()
569	D-ABLAPL/7535/2024	STATE OF ODISHA SAYED YUSUF ALLI	SRIKANT MOHAPATRA	// BARI /111 /2024
		VS	VS	()
570	D-ABLAPL/7542/2024	STATE OF ODISHA MOHAMMAD AHESAN	AMLAN SHAKTI PAUL	// JATNI P.S. /145 /2013
		VS	VS	()
571	D-ABLAPL/7546/2024	STATE OF ODISHA TRINATH ROUL	PRAVAT KUMAR LENKA	// JANKIA P.S. /80 /2024
		VS	VS	()
572	D-ABLAPL/7552/2024	STATE OF ODISHA ROCKY @ RAKESH DALAI	SAROJ BARIK	// SAHADEV KHUNTA /85 /2022
		VS	VS	()
573	D-ABLAPL/7554/2024	STATE OF ODISHA SURENDRA BEHERA	SAMARENDRA BAHADUR	// / /0
		VS	VS	()
574	D-ABLAPL/7555/2024	STATE OF ODISHA PRATAP KESHARI CHAMPATI	KABIRAJ PRADHAN	// CHANDAPUR /36 /2024
		VS	VS	()
575	D-ABLAPL/7558/2024	STATE OF ODISHA CHINU @ ROSHAN MAHAKUR	SUBHRANSU BAGARTY	// LOISINGHA(BOLANGIR) /1 /2023
		VS	VS	()
576	D-ABLAPL/7560/2024	STATE OF ODISHA BUDDHI SETHI	RAJENDRA NARAYAN ROUT	// BARI /144 /2024
		VS	VS	()
577	D-ABLAPL/7561/2024	STATE OF ODISHA JAYA SAGAR	UMAKANTA BARIK	// BHAWANIPATNA SADAR /212 /2023
		VS	VS	()
578	D-ABLAPL/7569/2024	STATE OF ODISHA ARUN MAJHI	ANIRUDHA DAS	// PHULBANI SADAR /48 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	D-ABLAPL/7570/2024	STATE OF ODISHA NANDA KISHORE ROUT VS	SATYA NARAYAN MISHRA (4) VS	// CHANDABALI /66 /2024 ()
580	D-ABLAPL/7571/2024	STATE OF ODISHA UDASINI SAHOO VS	SURYAKANTA DWIBEDI VS	// JHUMPURA /116 /2022 ()
581	D-ABLAPL/7575/2024	STATE OF ODISHA AJAY KUMAR NAYAK VS	SATYABRATA SENAPATI VS	// SORO /119 /2024 ()
582	D-ABLAPL/7576/2024	STATE OF ODISHA LAXMIDHAR MOHANTY VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /62 /2022 ()
583	D-ABLAPL/7578/2024	STATE OF ODISHA BASANTA KUMAR ROUT @ BASANTA VS	AMULYA RATNA PANDA VS	// JENAPUR /75 /2024 ()
584	D-ABLAPL/7579/2024	STATE OF ODISHA SANU @ BISHAL NAYAK VS	SURYAKANTA DWIBEDI VS	// SARANAKUL /216 /2023 ()
585	D-ABLAPL/7581/2024	STATE OF ODISHA DAMBARUDHAR HANTAL VS	AMULYA RATNA PANDA VS	// MACHHKUND /32 /2024 ()
586	D-ABLAPL/7583/2024	STATE OF ODISHA RAMA CHANDRA BARIK VS	MANAS KUMAR CHAND VS	// //0 ()
587	D-ABLAPL/7584/2024	STATE OF ODISHA KANAKALATA SHANKHUA VS	DHARMENDRA SETHY VS	// OUPADA /40 /2024 ()
588	D-ABLAPL/7586/2024	STATE OF ODISHA JAGANNATH GAN VS	KULDEEP MOHANTY VS	// KAPTIPADA /63 /2024 ()
589	D-ABLAPL/7591/2024	STATE OF ODISHA PRIYAJIT PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	D-ABLAPL/7597/2024	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
591	D-ABLAPL/7598/2024	SUKANTA BEHERA @ TIKI BEHERA VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /118 /2024 0 //
592	D-ABLAPL/7602/2024	PRASANTA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /255 /2021 0 //
593	D-ABLAPL/7606/2024	DILU @ DILLIPA BARIKI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /182 /2015 0 //
594	D-ABLAPL/7607/2024	BIDURA KUMAR SAMANTARAY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AIR FIELD P.S. /46 /2024 0 //
595	D-ABLAPL/7611/2024	SAILENDU KUMAR SAMANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
596	D-ABLAPL/7614/2024	JAGANATH POLAI @ JAGA POLAI @ JAGANNATH PALAI VS STATE OF ODISHA	GOURAV MOHANTY VS	ASKA /260 /2012 0 //
597	D-ABLAPL/7618/2024	BAISHNU KALIA @ BITUA KALIA @ BITU VS STATE OF ODISHA	GOURAV MOHANTY VS	PIPLI /175 /2017 0 //
598	D-ABLAPL/7619/2024	SUSHANT SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /159 /2024 0 //
599	D-ABLAPL/7625/2024	CHITTARANJAN ROUT VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BHANDARIPOKHARI /115 /2013 0 //
600	D-ABLAPL/7626/2024	SURESH KUMAR AGRAWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
601	D-ABLAPL/7627/2024	PRASANTA MOHAPATRA	LAXMINARAYAN SAHOO	PARJANG /115 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
602	D-ABLAPL/7628/2024	VS STATE OF ODISHA UMAKANTA BHUTIA VS STATE OF ODISHA	VS  RABINDRA PRASAD PATNAIK VS	() // BANARAPAL /63 /2024 () //

# ORISSA HIGH COURT

MISC CASES FILED on :11/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/515/2017 WPC(OA)/515/2017	KRITI CHANDRA MAHANANDA MP	SURYA NARAYAN PATTNAIK	5/2024
2	D-ARBP/1/2022 ARBP/1/2022	M/S. TIRUPATI ENTERPRISES MP		6/2024
3	D-CRP/3443/2024 CRP/4/2024	MAHENDRA KUMAR MAHARANA MP	AMIYA KUMAR MOHANTY	17/2024
4	D-TRPCRL/7562/2024 TRPCRL/ /	MUNA BEHERA MP	LINGARAJ SARANGI	20/2024
5	D-OTAPL/10854/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTATIVE) MP	TUSHAR KUNISSWARATHY,SR.S.C	21/2024
6	D-TRPCRL/7639/2024 TRPCRL/ /	DR. SATYAPRIYA SINGH MP	TUSAR KUMAR MISHRA	21/2024
7	D-OTAPL/10854/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTATIVE) MP	TUSHAR KUNISSWARATHY,SR.S.C	22/2024
8	D-OTAPL/10854/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTATIVE) MP	TUSHAR KUNISSWARATHY,SR.S.C	23/2024
9	D-TRP(C)/10847/2024 TRP(C)/ /	RACHANA MANTHAN MP	MONOMOY BASU	61/2024
10	D-TRP(C)/11016/2024 TRP(C)/ /	LIZA NAYAK MP	UMESH KUMAR LENKA	62/2024
11	D-TRP(C)/11028/2024 TRP(C)/ /	BHAGYADHAR DASH MP	NILAKANTHA JUJHARSINGH	63/2024
12	D-TRP(C)/11078/2024 TRP(C)/ /	TIKINA PARIDA@ PADMINI PRADHAN MP	BIKRAM CHANDRA GHADEI	64/2024
13	D-TRP(C)/11198/2024 TRP(C)/ /	SHRABANI SAMANTARAY MP	MANAS KUMAR CHAND	65/2024
14	D-TRP(C)/11216/2024 TRP(C)/ /	SUBHASHREE DASH MP	DEBA KUMAR RATH	66/2024
15	D-CRLMP/7458/2024 CRLMP/ /	PRANAMITA BASTIA MP	TUSAR KUMAR MISHRA	66/2024
16	D-TRP(C)/11216/2024 TRP(C)/ /	SUBHASHREE DASH MP	DEBA KUMAR RATH	67/2024
17	D-CRLMP/2160/2023 CRLMP/2160/2023	SAIKH SAKIR HUSSAIN MP	SANGRAM KESHARI BURMA	67/2024
18	D-CRLMP/7525/2024 CRLMP/ /	CHAKRADHAR KHUAS MP	ODISHA GRAMYA BANK, BBSR	68/2024
19	D-RVWPET/10852/2024 RVWPET/ /	SUKRA MUDULI MP		88/2024
20	D-RVWPET/10913/2024 RVWPET/ /	M/S. S.S. ALUMINIUM PVT. LTD., BALASORE MP	RAHESWAR MOHANTY	89/2024
21	D-RVWPET/11113/2024 RVWPET/ /	GYANARANJAN DAS MP	ANAND CHANDRA SWAIN	90/2024
22	D-CMAPL/11001/2024 CMAPL/ /	SANTANU SAMAL MP	ADV	90/2024
23	D-CMAPL/11018/2024 CMAPL/ /	MANORANJAN NATH MP	ASIT KUMARJENA	91/2024
24	D-CMAPL/11018/2024 CMAPL/ /	MANORANJAN NATH MP	ASIT KUMARJENA	92/2024
25	D-CMAPL/11183/2024 CMAPL/ /	NARAYAN CHNADRA DAS MP	ADV	93/2024
26	D-MATA/142/2016	ANITA PADHI		

	MATA/142/2016	MP		108/2024
27	D-MATA/11129/2024	SMITARANI PARIDA	AMIT PRASAD BOSE	
	MATA/ /	MP		109/2024
28	D-RPFAM/11069/2024	G. UMA SANKAR ACHARY	SANJAY KUMAR PRADHAN	
	RPFAM/ /	MP		109/2024
29	D-RPFAM/11204/2024	NARENDRA KUMAR SAHOO	Prabir ku Ray	
	RPFAM/ /	MP		110/2024
30	D-RPFAM/11204/2024	NARENDRA KUMAR SAHOO	Prabir ku Ray	
	RPFAM/ /	MP		111/2024
31	D-CONTC/5492/2022	UMA CHARAN BARIK		
	CONTC/5492/2022	MP		171/2024
32	D-CONTC/468/2016	PRADEEPTA K.MOHAPATRA	M/S. V.NARASINGH	
	CONTC/468/2016	MP		172/2024
33	D-CONTC/469/2016	MADAN MOHAN SAHOO	M/S. SATYABRATA MOHANTY	
	CONTC/469/2016	MP		173/2024
34	D-CONTC/471/2016	BANAMALI MOHANTY	M/S. SATYABRATA MOHANTY	
	CONTC/471/2016	MP		174/2024
35	D-CONTC/2479/2012	SK.ALLIMUDDIN	M/S.LALATENDU SAMANTARAY, M/S GOURI MOHAN RATH, S.S.PAD	
	CONTC/2479/2012	MP		175/2024
36	D-CONTC/470/2016	LATIKA SUTAR	M/S. SATYABRATA MOHANTY	
	CONTC/470/2016	MP		176/2024
37	D-CONTC/8155/2023	PRASHANTA NANDA		
	CONTC/8155/2023	MP		177/2024
38	D-CONTC/4660/2023	SHAJI SIVADASAN	DEBRAT SETHY	
	CONTC/4660/2023	MP		178/2024
39	D-SA/57/1987	NILAMANI	M/S.S.MISRA	
	SA/57/1987	MP		190/2024
40	D-SA/57/1987	NILAMANI	M/S.S.MISRA	
	SA/57/1987	MP		191/2024
41	D-SA/57/1987	NILAMANI	M/S.S.MISRA	
	SA/57/1987	MP		192/2024
42	D-CRLREV/643/2022	NAYAN KUMAR DAS@DASH@NAYAN DAS	SITYANANDA BEHURIA	
	CRLREV/643/2022	MP		215/2024
43	D-CRLREV/7516/2024	SESHADEV SAHU	RAJ KISHORE POLAI	
	CRLREV/ /	MP		216/2024
44	D-CRLREV/7516/2024	SESHADEV SAHU	RAJ KISHORE POLAI	
	CRLREV/ /	MP		217/2024
45	D-CRLREV/7637/2024	PUSPANJALI SWAIN	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		218/2024
46	D-FAO/10824/2024	ARNAPURNA KAINTH	SATYABAN SAHOO	
	FAO/ /	MP		224/2024
47	D-FAO/393/2022	RASHMITA BEHERA		
	FAO/393/2022	MP		225/2024
48	D-FAO/5537/2024	D.M., UNITED INDIA INSURANCE CO. LTD	RAMESH CH. SAHOO	
	FAO/ /	MP		226/2024
49	D-FAO/251/2019	STATE OF ODISHA		
	FAO/251/2019	MP		227/2024
50	D-FAO/11044/2024	SHANKAR PRASAD PATEL @ GOUNTIA	KEDAR CHANDRA BEHERA	
	FAO/ /	MP		228/2024
51	D-FAO/6704/2024	THE MANAGER LEGAL , CHOLAMANDALAM	ADAMS GENERAL INSURANCE CO.L.T.D	
	FAO/ /	MP		229/2024
52	D-FAO/11200/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO.	ADAMALI KHAN	
	FAO/ /	MP		230/2024
53	D-BLAPL/2568/2022	FIROZ KHAN	ADITI HOTA	
	BLAPL/2568/2022	MP		261/2024
54	D-BLAPL/10720/2023	RAMAKANTA BISWAL		
	BLAPL/10720/2023	MP		262/2024
55	D-BLAPL/2106/2024	PAKILI PRADHAN		
	BLAPL/681/2024	MP		263/2024
56	D-BLAPL/395/2024	PREMCHAND BHOI @ KANHA	LAXMINARAYAN PATEL	
	BLAPL/64/2024	MP		264/2024
57	D-BLAPL/7505/2024	DEEPAK KUMAR PRADHAN	SAMARESH PATTNAIK	
	BLAPL/ /	MP		265/2024

58	D-BLAPL/11454/2023 BLAPL/11454/2023	PAPU @ ALLIMUDDIN SAHA MP	AMLAN SHAKTI PAUL	266/2024
59	D-CMP/10862/2024 CMP/ /	MADHUSUDAN BEHERA MP	MAHESWAR MOHANTY	266/2024
60	D-CMP/10867/2024 CMP/ /	RANGALATA SAHOO MP	MAHESWAR MOHANTY	267/2024
61	D-BLAPL/7532/2024 BLAPL/ /	MANOJ KUMAR MATTAM MP	MIHIR KANTA RATH	267/2024
62	D-BLAPL/6286/2024 BLAPL/1920/2024	BISMITA DAS MP	MANAS KUMAR CHAND	268/2024
63	D-CMP/11041/2024 CMP/ /	SUBRAT KUMAR MOHANTY MP	BANSHIDHAR BAUG	268/2024
64	D-CMP/527/2023 CMP/527/2023	DEBAKI SAHOO MP	GAGAN BIHARI SINGH	269/2024
65	D-BLAPL/3585/2024 BLAPL/976/2024	PURNA CHANDRA BEHERA MP		269/2024
66	D-BLAPL/817/2024 BLAPL/809/2024	KARTIK BEHERA MP		270/2024
67	D-CMP/11089/2024 CMP/ /	MALATI NAYAK MP	SIDHARTHA MISHRA 1	270/2024
68	D-CMP/1461/2023 CMP/1461/2023	PRAHALLAD OJHA MP		271/2024
69	D-CMP/11128/2024 CMP/ /	ABAKASH BEHERA @ BIHARA MP	SANDEEP RATH	272/2024
70	D-CMP/11217/2024 CMP/ /	JATINDRA @ JATINDRANATH SAHU MP	SATYAJIT MOHAPATRA	273/2024
71	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	303/2024
72	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	304/2024
73	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	305/2024
74	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	306/2024
75	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	307/2024
76	D-RSA/386/2004 RSA/386/2004	NIGAMANANDA RATH MP	M/S.RANJAN KUMAR ROUT, RANJAN KUMAR NAYAK,E.R.MOHAPATRA	308/2024
77	D-RSA/386/2004 RSA/386/2004	NIGAMANANDA RATH MP	M/S.RANJAN KUMAR ROUT, RANJAN KUMAR NAYAK,E.R.MOHAPATRA	309/2024
78	D-RSA/386/2004 RSA/386/2004	NIGAMANANDA RATH MP	M/S.RANJAN KUMAR ROUT, RANJAN KUMAR NAYAK,E.R.MOHAPATRA	310/2024
79	D-RSA/4389/2024 RSA/ /	MANAMOHAN BALIARSINGH MP	TANMAY MISHRA	311/2024
80	D-ABLAPL/3651/2024 ABLAPL/1467/2024	HARISH CHANDRA BEHERA MP		463/2024
81	D-ABLAPL/1086/2023 ABLAPL/1086/2023	TAKI KHAN MP		464/2024
82	D-ABLAPL/7970/2019 ABLAPL/7970/2019	UDIT NARAYAN BHATTA MP		465/2024
83	D-ABLAPL/15238/2023 ABLAPL/15238/2023	RAM SINGH MAJHI MP		466/2024
84	D-ABLAPL/15239/2023 ABLAPL/15239/2023	RAM SINGH MAJHI MP		467/2024
85	D-ABLAPL/15241/2023 ABLAPL/15241/2023	RAM SINGH MAJHI MP		468/2024
86	D-ABLAPL/12434/2023 ABLAPL/12434/2023	TUKUNA BEURA MP	A.DASH	469/2024
87	D-ABLAPL/12836/2021 ABLAPL/12836/2021	BABULI DAS MP		470/2024
88	D-ABLAPL/4414/2024 ABLAPL/1712/2024	PRADEEP KUMAR NAIK MP		471/2024
89	D-ABLAPL/14631/2023	PRAFULLA KUMAR JENA		

	ABLAPL/14631/2023	MP		472/2024
90	D-ABLAPL/4735/2024	TAPAN SAHOO @ SAHU		
	ABLAPL/1855/2024	MP		473/2024
91	D-MACA/10832/2024	JHARANA PATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		505/2024
92	D-MACA/10797/2024	D.M., ORIENTAL INSURANCE CO.LTD., SAMBILPUR	PRASAD DASH	
	MACA/ /	MP		506/2024
93	D-MACA/10797/2024	D.M., ORIENTAL INSURANCE CO.LTD., SAMBILPUR	PRASAD DASH	
	MACA/ /	MP		507/2024
94	D-MACA/862/2023	THE D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	MACA/862/2023	MP		508/2024
95	D-MACA/10868/2024	M/S., ORIENTAL INSURANCE CO. L.T.D.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		509/2024
96	D-MACA/10869/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		510/2024
97	D-MACA/8256/2024	ORIENTAL INSURANCE CO. LTD.	NAYAN BEHARI DAS	
	MACA/ /	MP		511/2024
98	D-MACA/10888/2024	D.M, CLAIMS THE ORIENTAL INSURANCE CO.LTD.	COYAN BIHARI DAS	
	MACA/ /	MP		512/2024
99	D-MACA/10888/2024	D.M, CLAIMS THE ORIENTAL INSURANCE CO.LTD.	COYAN BIHARI DAS	
	MACA/ /	MP		513/2024
100	D-MACA/6337/2024	SOUMYA RANJAN MALIK	B.N.SAMANTARAY	
	MACA/ /	MP		514/2024
101	D-MACA/28/2008	O.I.CO.LTD	M/S.MAHITOSH SINHA	
	MACA/28/2008	MP		515/2024
102	D-MACA/28/2008	O.I.CO.LTD	M/S.MAHITOSH SINHA	
	MACA/28/2008	MP		516/2024
103	D-MACA/28/2008	O.I.CO.LTD	M/S.MAHITOSH SINHA	
	MACA/28/2008	MP		517/2024
104	D-MACA/10999/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDHARA	SOMNATH ROY	
	MACA/ /	MP		518/2024
105	D-MACA/11004/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDHARA	SOMNATH ROY	
	MACA/ /	MP		519/2024
106	D-MACA/11010/2024	LEGAL MANAGER, M/S. SBI GENERAL INSURANCE CO.LTD.	SOMNATH ROY	
	MACA/ /	MP		520/2024
107	D-MACA/11033/2024	PRASIDHA KUMAR DAS	SUSHANTA KUMAR JOSHI	
	MACA/ /	MP		521/2024
108	D-MACA/821/2023	THE DM, M/S NATIONAL INSURANCE CO.	BIJOY DASMOHAPATRA	
	MACA/821/2023	MP		522/2024
109	D-MACA/11055/2024	M/S. NATIONAL INSURANCE CO.LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		523/2024
110	D-MACA/11055/2024	M/S. NATIONAL INSURANCE CO.LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		524/2024
111	D-MACA/11067/2024	M/S. NATIONAL INSURANCE CO. L.T.D.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		525/2024
112	D-MACA/11067/2024	M/S. NATIONAL INSURANCE CO. L.T.D.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		526/2024
113	D-MACA/11208/2024	M/S. ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		527/2024
114	D-MACA/11213/2024	BAJAJ ALLIANZ G.I.CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		528/2024
115	D-MACA/916/2023	NATIONAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/916/2023	MP		529/2024
116	D-MACA/244/2013	D.M.,N.I.CO.LTD.	M/S.G.P.DUTTA,S.K.MOHANTY,B.K.SAHOO	
	MACA/244/2013	MP		530/2024
117	D-MACA/271/2023	SR.DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.		
	MACA/271/2023	MP		531/2024
118	D-CRLA/304/2023	AMIT KUMAR	REENA NAYAK	
	CRLA/304/2023	MP		544/2024
119	D-CRLA/1102/2022	JAGANNATH NAIK@JAGA	ANJAN KUMAR BISWAL	
	CRLA/1102/2022	MP		545/2024
120	D-CRLA/7469/2024	BAPI @ GANESH BEHURA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		546/2024

121	D-CRLA/7469/2024 CRLA/ /	BAPI @ GANESH BEHURA MP	PUSPAMITRA MOHAPATRA	547/2024
122	D-CRLA/7469/2024 CRLA/ /	BAPI @ GANESH BEHURA MP	PUSPAMITRA MOHAPATRA	548/2024
123	D-CRLA/843/2022 CRLA/843/2022	JALANDHAR KUMBHAR MP	TRILOCHAN NANDA	549/2024
124	D-CRLA/1039/2022 CRLA/1039/2022	RAJKISHORE SWAIN MP	M/S SURYAKANTA DWIBEDI,R.K.MAHANTA,S.HOTA,SMRUTI RANJA	550/2024
125	D-CRLA/260/2018 CRLA/260/2018	KIRAN DIGAL MP	M/S.AMULYA RATNA PANDA	551/2024
126	D-CRLA/163/2019 CRLA/163/2019	TARZAN PRADHAN MP	AMULYA RATNA PANDA	552/2024
127	D-CRLA/7509/2024 CRLA/ /	JITENDRA DHIR @ JITENDRA DHIR @ GUNDAURNDRA MP	JITENDRA NARAYAN ROUT	553/2024
128	D-CRLA/7509/2024 CRLA/ /	JITENDRA DHIR @ JITENDRA DHIR @ GUNDAURNDRA MP	JITENDRA NARAYAN ROUT	554/2024
129	D-CRLA/7509/2024 CRLA/ /	JITENDRA DHIR @ JITENDRA DHIR @ GUNDAURNDRA MP	JITENDRA NARAYAN ROUT	555/2024
130	D-CRLA/7533/2024 CRLA/ /	ASHOK KUMAR TRIPATHY MP	S.S.RAY (2)	556/2024
131	D-CRLA/7533/2024 CRLA/ /	ASHOK KUMAR TRIPATHY MP	S.S.RAY (2)	557/2024
132	D-CRLA/7549/2024 CRLA/ /	NRUPA SAHU MP	SUSHANTA KUMAR JOSHI	558/2024
133	D-CRLA/7549/2024 CRLA/ /	NRUPA SAHU MP	SUSHANTA KUMAR JOSHI	559/2024
134	D-CRLA/75/2022 CRLA/75/2022	CHAKRADHAR OJHA MP	LALATENDU RAY	560/2024
135	D-CRLA/7557/2024 CRLA/ /	BIRANCHI KHARSEL MP	PRATYUSHA NAIDU	561/2024
136	D-CRLA/7557/2024 CRLA/ /	BIRANCHI KHARSEL MP	PRATYUSHA NAIDU	562/2024
137	D-CRLA/609/2022 CRLA/609/2022	JALANDHAR HARIJAN MP	JYOTIRMAYA SAHOO	563/2024
138	D-CRLA/7616/2024 CRLA/ /	BIKU @ KRUTIBAS PAIKRAY MP	MANAS KUMAR CHAND	564/2024
139	D-CRLA/7624/2024 CRLA/ /	DURJAN SUNANI MP	MANAS KUMAR CHAND	565/2024
140	D-CRLA/7636/2024 CRLA/ /	VINOD KUMAR MP	DEVASHIS PANDA	566/2024
141	D-CRLA/7636/2024 CRLA/ /	VINOD KUMAR MP	DEVASHIS PANDA	567/2024
142	D-CRLA/7640/2024 CRLA/ /	KAPILENDRA NAYAK MP	DEVASHIS PANDA	568/2024
143	D-CRLA/7640/2024 CRLA/ /	KAPILENDRA NAYAK MP	DEVASHIS PANDA	569/2024
144	D-CRLMC/5448/2023 CRLMC/5448/2023	SANYASHI MANDAL MP		580/2024
145	D-CRLMC/7460/2024 CRLMC/ /	LOKANATH PRADHAN MP	PARTHA SARATHI NAYAK	581/2024
146	D-CRLMC/7496/2024 CRLMC/ /	SARBAJAYA PATI MP	ASHOK KUMAR DAS	582/2024
147	D-CRLMC/3147/2022 CRLMC/3147/2022	ASISH KUMAR DEBTA MP	HIMANSHU SEKHAR MISHRA	583/2024
148	D-CRLMC/7522/2024 CRLMC/ /	BIPRA BHAINSA MP	SUNIL KUMAR PANDA	584/2024
149	D-CRLMC/7526/2024 CRLMC/ /	SUDHANSHU NAIK MP	SUNIL KUMAR PANDA	585/2024
150	D-CRLMC/7530/2024 CRLMC/ /	ALOK NAYAK@ALOK RANJAN NAYAK MP	SUNIL KUMAR PANDA	586/2024
151	D-CRLMC/7544/2024 CRLMC/ /	DEEPAK KUMAR NAHAK @ DIPAK MP	S.S.RAY (2)	587/2024
152	D-CRLMC/7556/2024	MANAS MAHAPATRA	ANIMESH MOHANTY	

	CRLMC/ /	MP		588/2024
153	D-CRLMC/7600/2024	RABINDRA MALIK	SANTOSH KUMAR DWIVEDY	
	CRLMC/ /	MP		589/2024
154	D-CRLMC/7617/2024	AKBAR KHAN	PUSPAMITRA MOHAPATRA	
	CRLMC/ /	MP		590/2024
155	D-CRLMC/7615/2024	AJU MUKHI	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		591/2024
156	D-CRLMC/7615/2024	AJU MUKHI	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		592/2024
157	D-CRLMC/7630/2024	EGNESH LAKRA	PRANAB KUMAR SAMANTRAY	
	CRLMC/ /	MP		593/2024
158	D-CRLMC/7633/2024	GANGADHAR JENA	SATYABRATA MOHANTY	
	CRLMC/ /	MP		594/2024
159	D-CRLMC/7638/2024	MANORANJAN MOHANTY	PRADEEPTA KUMAR BEHERA	
	CRLMC/ /	MP		595/2024
160	D-CRLMC/7642/2024	RAMESH CHANDRA BARATA	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		596/2024
161	D-WA/10837/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		963/2024
162	D-WA/10837/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		964/2024
163	D-WA/10837/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		965/2024
164	D-WA/10838/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		966/2024
165	D-WA/10838/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		967/2024
166	D-WA/10838/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		968/2024
167	D-WA/10870/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		969/2024
168	D-WA/10870/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		970/2024
169	D-WA/10870/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		971/2024
170	D-WA/10886/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		972/2024
171	D-WA/10886/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		973/2024
172	D-WA/10886/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		974/2024
173	D-WA/778/2022	BISWAJIT MOHANTY	SIDHESWAR MALLIK	
	WA/778/2022	MP		975/2024
174	D-WA/10980/2024	CHINMAYEE CHARULAXMI	RAMDAS ACHARY	
	WA/ /	MP		976/2024
175	D-WA/11045/2024	DR. PRAVABATI KAR	SURENDRA NATH KAR	
	WA/ /	MP		977/2024
176	D-WA/344/2017	MEMBER.CO-OPERATIVE TRIBUNAL,ODISHA,BHUBANESWAR		
	WA/344/2017	MP		978/2024
177	D-WA/11214/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		979/2024
178	D-WA/11214/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		980/2024
179	D-WA/11214/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		981/2024
180	D-WA/2887/2023	ODISHA UNIVERSITY AND TECHNOLOGY	AMIR SHARMA	
	WA/2887/2023	MP		982/2024
181	D-WA/6349/2024	SABITRI DEHERI	SATYA RANJAN ACHARYA	
	WA/ /	MP		983/2024
182	D-WP(C)/18657/2015	MAITREE SANSAD,BUXI BAZAR	M/S.S.K.DAS	
	WP(C)/18657/2015	MP		3674/2024
183	D-WP(C)/10833/2024	KHOKAN SAMANTA	JATINDRA KUMAR MOHAPATRA	
	WP(C)/5751/2024	MP		3675/2024

184	D-WP(C)/3172/2024 WP(C)/2186/2024	SANJIB KUMAR JENA MP		3676/2024
185	D-WP(C)/10839/2024 WP(C)/ /	STATE BANK OF INDIA, BBSR MP	P. V. BALAKRISHNA	3677/2024
186	D-WP(C)/10888/2023 WP(C)/10888/2023	KRUSHNA CHANDRA BEHERA MP	SANJIB MOHANTY	3678/2024
187	D-WP(C)/10860/2024 WP(C)/5766/2024	ANAKAR BISWAL MP	BISWAJIT MOHAPATRA	3679/2024
188	D-WP(C)/10676/2024 WP(C)/ /	SRIKANTA DAS MP	PRATAP CHANDRA MISHRA	3680/2024
189	D-WP(C)/10871/2024 WP(C)/5765/2024	ANJALI NATH MP	BISWAJIT MOHAPATRA	3681/2024
190	D-WP(C)/10901/2024 WP(C)/5797/2024	MDD MEDICAL SYSTEMS (INDIA), PVT. LTD. MP	<del>DR. NEMTI KUMAR</del>	3682/2024
191	D-WP(C)/11785/2021 WP(C)/11785/2021	JYOTI PRAKASH MP	SAILABALA JENA	3683/2024
192	D-WP(C)/11784/2021 WP(C)/11784/2021	JYOTI PRAKASH MP	SAILABALA JENA	3684/2024
193	D-WP(C)/7623/2024 WP(C)/4053/2024	SIPRARANI MUDULI MP		3685/2024
194	D-WP(C)/11559/2022 WP(C)/11559/2022	AMBIKANATH PATRA MP	SHASHI BHUSAN JENA	3686/2024
195	D-WP(C)/10909/2024 WP(C)/ /	SUNDAR SINGH GOUNTIA MP	PRASANNA KUMAR RATH	3687/2024
196	D-WP(C)/22122/2017 WP(C)/22122/2017	HRUDANANDA SHYANTI MP	M/S.RAMESH CHANDRA OJHA	3688/2024
197	D-WP(C)/10925/2024 WP(C)/ /	JAYANARAYAN JAGDEV MP	AGASTI KANUNGO	3689/2024
198	D-WP(C)/10925/2024 WP(C)/ /	JAYANARAYAN JAGDEV MP	AGASTI KANUNGO	3690/2024
199	D-WP(C)/22358/2021 WP(C)/22358/2021	KRUSHNA CH. BEHERA MP	BHABANI SANKAR TRIPATHY 1	3691/2024
200	D-WP(C)/10934/2024 WP(C)/5787/2024	SURESH CHANDRA BEHERA MP	SOUMYAKANTA MOHAPATRA	3692/2024
201	D-WP(C)/27368/2020 WP(C)/27368/2020	PRATISHA ROUTRAY MP	B.S.TRIPATHY (1)	3693/2024
202	D-WP(C)/26696/2023 WP(C)/26696/2023	JAYAKRUSHNA BARIK MP	BHABANI SANKAR TRIPATHY (1)	3694/2024
203	D-WP(C)/17747/2014 WP(C)/17747/2014	PRASANTA KU.SARANGI MP		3695/2024
204	D-WP(C)/36924/2021 WP(C)/36924/2021	LAXMI DANG MP		3696/2024
205	D-WP(C)/27420/2023 WP(C)/27420/2023	AMAR KUMAR BEHERA MP	DIGAMBARA MISHRA	3697/2024
206	D-WP(C)/27420/2023 WP(C)/27420/2023	AMAR KUMAR BEHERA MP	DIGAMBARA MISHRA	3698/2024
207	D-WP(C)/42998/2023 WP(C)/42998/2023	SUDHIR KUMAR SAHU MP	SOMADARSAN MOHANTY	3699/2024
208	D-WP(C)/41328/2023 WP(C)/41328/2023	RAMAKANTA NAYAK MP	PRASANTA KUMAR SAHOO	3700/2024
209	D-WP(C)/3540/2023 WP(C)/3540/2023	BISWAJEET BEHERA @ MOHAPATRA MP	SOUBHAGYA KUMAR DASH	3701/2024
210	D-WP(C)/10957/2024 WP(C)/ /	AHALYA PATNAYAK MP	ASHOK KUMAR DAS	3702/2024
211	D-WP(C)/10963/2024 WP(C)/ /	RAMAKANT KAR MP	SAMEER KUMAR DAS	3703/2024
212	D-WP(C)/10968/2024 WP(C)/ /	DHANESWAR NAYAK MP	SAMEER KUMAR DAS	3704/2024
213	D-WP(C)/10972/2024 WP(C)/ /	DR. ABHAYA KUMAR NAIK MP	SAMEER KUMAR DAS	3705/2024
214	D-WP(C)/10954/2024 WP(C)/ /	SUPERINTENDING ENGINEER,RURAL WORKS DIVISION, JALANAGAR MP	<del>DR. NEMTI KUMAR</del>	3706/2024
215	D-WP(C)/10989/2024	LIPIKA MISHRA	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		3707/2024
216	D-WP(C)/3870/2024	KANAKALATA MAHAL	LAXMINARAYAN PATEL	
	WP(C)/1988/2024	MP		3708/2024
217	D-WP(C)/10992/2024	RAJESH SINGH	MD. GOLAM MADANI	
	WP(C)/ /	MP		3709/2024
218	D-WP(C)/10996/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/ /	MP		3710/2024
219	D-WP(C)/10996/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/ /	MP		3711/2024
220	D-WP(C)/9818/2024	UMESH CHANDRA PATTNAIK		
	WP(C)/5163/2024	MP		3712/2024
221	D-WP(C)/11000/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATAMHONDI, BHI MISHRA		
	WP(C)/ /	MP		3713/2024
222	D-WP(C)/11002/2024	LAXMIPRIYA PRADHAN	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		3714/2024
223	D-WP(C)/6636/2024	LAXMIKANTA PRADHAN		
	WP(C)/3394/2024	MP		3715/2024
224	D-WP(C)/11011/2024	DR.JYOTI PRAKASH DHAL	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		3716/2024
225	D-WP(C)/16710/2014	S.M.RLY.	M/S.SUBRAT MISHRA	
	WP(C)/16710/2014	MP		3717/2024
226	D-WP(C)/3521/2023	SAROJA KUMAR MALL	GYANARANJAN SETHI	
	WP(C)/3521/2023	MP		3718/2024
227	D-WP(C)/21869/2023	BRAJARAJ SAI	ASHOK PAREEK	
	WP(C)/21869/2023	MP		3719/2024
228	D-WP(C)/18802/2023	KRUSHNA PRIYA BISWAL		
	WP(C)/18802/2023	MP		3720/2024
229	D-WP(C)/11022/2024	SARADA PRASAD DAS	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3721/2024
230	D-WP(C)/3537/2024	SUJIT KUMAR BURH		
	WP(C)/1796/2024	MP		3722/2024
231	D-WP(C)/17406/2021	SURENDRANATH GOUDA	KUNAL KUMAR SWAIN	
	WP(C)/17406/2021	MP		3723/2024
232	D-WP(C)/11030/2024	PAYAL PRIYA SAHOO	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		3724/2024
233	D-WP(C)/11035/2024	NIROD KUMAR BEHERA	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		3725/2024
234	D-WP(C)/13573/2014	M/S.NESTLE INDIA LTD	M/S.SUMIT LAL, SHRI BIBEKANANDA MOHANTI	
	WP(C)/13573/2014	MP		3726/2024
235	D-WP(C)/11048/2024	PABITRA KU ROUT	HIMANSU SEKHAR SATAPATHY	
	WP(C)/5826/2024	MP		3727/2024
236	D-WP(C)/10670/2024	DASARATHI NAIK	ROHIT RANJAN RAY	
	WP(C)/ /	MP		3728/2024
237	D-WP(C)/11053/2024	ARAKHITA BISOI @ BISEI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		3729/2024
238	D-WP(C)/40110/2023	RABINDRA NATH DORA	MANAS CHAND	
	WP(C)/40110/2023	MP		3730/2024
239	D-WP(C)/11047/2024	M/S. NARASINGHA PANIGRAHI	KAJAL SAHOO	
	WP(C)/ /	MP		3731/2024
240	D-WP(C)/11925/2022	NIHAR RANJAN PANDA	TANMAY MISHRA	
	WP(C)/11925/2022	MP		3732/2024
241	D-WP(C)/11063/2024	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCES DEVELOPMENT, BHADRAK		
	WP(C)/ /	MP		3733/2024
242	D-WP(C)/11070/2024	SHRUTI BAG	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		3734/2024
243	D-WP(C)/10396/2024	ADITYA KESHARI MISHRA	AMITABH MISHRA	
	WP(C)/5779/2024	MP		3735/2024
244	D-WP(C)/11073/2024	GAGAN SABAR	KABIRAJ PRADHAN	
	WP(C)/ /	MP		3736/2024
245	D-WP(C)/11051/2024	M/S. NARASINGHA PANIGRAHI	KAJAL SAHOO	
	WP(C)/ /	MP		3737/2024
246	D-WP(C)/4884/2022	BUDHIBAMAN SENAPATI		
	WP(C)/4884/2022	MP		3738/2024

247	D-WP(C)/4886/2022 WP(C)/4886/2022	MUNA SAHOO MP		3739/2024
248	D-WP(C)/4889/2022 WP(C)/4889/2022	SUDARSHAN SENAPATI MP		3740/2024
249	D-WP(C)/11085/2024 WP(C)/ /	M/S. NARASINGHA PANIGRAHI MP	Kajal Sahoo	3741/2024
250	D-WP(C)/11086/2024 WP(C)/ /	SANJAYA PRASAD BHAGAT MP	PRAFULLA KUMAR LENKA	3742/2024
251	D-WP(C)/23837/2023 WP(C)/23837/2023	BHAGABAN PRADHAN MP	NIHAL RATH	3743/2024
252	D-WP(C)/24314/2023 WP(C)/24314/2023	CHAKRADHAR PATRA MP	NIHAL RATH	3744/2024
253	D-WP(C)/11094/2024 WP(C)/ /	PUSPANJALI MEHER MP	SUKANTA KUMAR MISHRA	3745/2024
254	D-WP(C)/11118/2024 WP(C)/ /	M/S. DILLIP KUMAR DASH MP	KSHIROD KUMAR SAHOO	3747/2024
255	D-WP(C)/11150/2024 WP(C)/ /	SARASWATI MALLICK MP	DR. SIMANCHALLA RANJIT	3748/2024
256	D-WP(C)/11163/2024 WP(C)/ /	NASIM KHAN MP	MANOJ KUMAR MOHANTY	3749/2024
257	D-WP(C)/11149/2024 WP(C)/ /	M/S. SOUBHAGYA SWAIN MP	KSHIROD KUMAR SAHOO	3750/2024
258	D-WP(C)/1632/2020 WP(C)/1632/2020	KUNJ BIHARI MOHANTY MP	M/S.SHASHI BHUSAN JENA	3751/2024
259	D-WP(C)/35451/2023 WP(C)/35451/2023	FOUR FRIENDS BEVERAGES, BBSR MP	SAIBRATA RATH	3752/2024
260	D-WP(C)/11124/2024 WP(C)/ /	M/S. BIRANCHI NARAYAN PRADHAN MP	KSHIROD KUMAR SAHOO	3753/2024
261	D-WP(C)/6969/2022 WP(C)/6969/2022	SUKHENDU MAZUMDAR MP	AMIT KUMAR NATH	3754/2024
262	D-WP(C)/11177/2024 WP(C)/ /	BAISHNAB CHARAN PATRA MP	SURYAKANTA JENA	3755/2024
263	D-WP(C)/39396/2023 WP(C)/39396/2023	CAPT. NAVIN CHANDRA SARMA MP	SATYABRATA MOHANTY	3756/2024
264	D-WP(C)/8151/2024 WP(C)/4291/2024	MEENA DEVI PANCH MP		3757/2024
265	D-WP(C)/8151/2024 WP(C)/4291/2024	MEENA DEVI PANCH MP		3758/2024
266	D-WP(C)/11192/2024 WP(C)/ /	SUMITRA SAMANTARAY MP	MANMAYA KUMAR DASH	3759/2024